

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai  
Constitution of Benches from 02.12.2024 to 05.12.2024**

| Bench | Court Room Number | Hon'ble President/Vice-President & Members                     |
|-------|-------------------|----------------------------------------------------------------|
| D     | 1                 | Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM |
| B     | 2                 | S/Shri Saktijit Dey, Vice-President & N K Billaiya, AM         |
| G     | 5                 | Shri Amit Shukla, JM & Ms. S Padmavathy, AM                    |
| SMC   | 3                 | Smt Beena Pillai, JM                                           |
| J & K | 4                 | S/Shri Sandeep Gosain, JM & Omkareshwar Chidara, AM            |
| A & E | 6                 | S/Shri O P Kant, AM & Rahul Chaudhary, JM                      |
| I     | 7                 | Shri N K Choudhry, JM & First Available AM                     |
| F & H | 8                 | S/Shri Amarjit Singh, AM & Sandeep Singh Karhail, JM           |
| C     | 9                 | Shri Anikesh Banerjee, JM & Second Available AM                |

**Constitution of Benches from 09.12.2024 to 12.12.2024**

| Bench | Court Room Number | Hon'ble President/Vice-President & Members                                             |
|-------|-------------------|----------------------------------------------------------------------------------------|
| D     | 1                 | Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM                         |
| B     | 2                 | S/Shri Saktijit Dey, Vice-President & Girish Agrawal, AM                               |
| C     | 3                 | Shri N K Billaiya, AM & Smt Beena Pillai, JM                                           |
| G     | 5                 | Shri Amit Shukla, JM & Ms. S Padmavathy, AM                                            |
| J & K | 4                 | S/Shri Sandeep Gosain, JM & Omkareshwar Chidara, AM                                    |
| E     | 6                 | S/Shri O P Kant, AM & Raj Kumar Chauhan, JM (9 <sup>th</sup> to 11 <sup>th</sup> Dec.) |
| SMC   | 7                 | Shri N K Choudhry, JM                                                                  |
| F     | 8                 | S/Shri Amarjit Singh, AM & Sunil Kumar Singh, JM                                       |
| A     | 9                 | Shri Anikesh Banerjee, JM & First Available AM                                         |
| H & I | 11                | Smt Kavitha Rajagopal, JM & Second Available AM                                        |

'E' Bench will not function on 12<sup>th</sup> Dec., 2024.

Sd/-  
[Saktijit Dey]  
VICE-PRESIDENT

Dated: 27<sup>th</sup> November, 2024

(Hindi version follows)



**Income Tax Appellate Tribunal**  
**3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,**  
**Old CGO Building, Maharshi Karve Marg,**  
**New Marine Lines, Churchgate,**  
**Mumbai – 400020.**



Date: - 29<sup>th</sup> November, 2024

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from  
02.12.2024 to 31.12.2024-Reg.

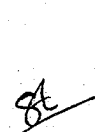
| Court Room Nos.   | Meeting Link for Joining through Virtual Mode<br>(Cisco Webex Platform)                                   | Meeting Number<br>(Cisco Webex) |
|-------------------|-----------------------------------------------------------------------------------------------------------|---------------------------------|
| Court Room No. 01 | <a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>   | 26409748872<br>PWD: 2024        |
| Court Room No. 02 | <a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>   | 26442384735                     |
| Court Room No. 03 | <a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>   | 26430798034                     |
| Court Room No. 04 | <a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>   | 26433859693                     |
| Court Room No. 05 | <a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>   | 26439219530                     |
| Court Room No. 06 | <a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>   | 26448598558                     |
| Court Room No. 07 | <a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>   | 26416460509                     |
| Court Room No. 08 | <a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>   | 26427090428                     |
| Court Room No. 09 | <a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>   | 26439092707<br>PWD: 2024        |
| Court Room No. 11 | <a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a> | 26412430699                     |
| Court Room No. 13 | <a href="https://itatmumbai.my.webex.com/meet/crlink13">https://itatmumbai.my.webex.com/meet/crlink13</a> | 26406888267                     |

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

*Irish*  
Assistant Registrar  
*Smelly*

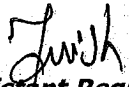
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 9****FIRST AVAILABLE AM**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                    | Remarks |
|-----|----------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA<br>3773/MUM/2023 | 2008-09     | [A] AMRRUT SHAVJJIBHAI GADA (E-FILED)            |         |
| 2   | ITA<br>3823/MUM/2023 | 2013-14     | [A] AMRRUT SHAVJJIBHAI GADA (E-FILED)            |         |
| 3   | ITA<br>3824/MUM/2023 | 2013-14     | [A] AMRRUT SHAVJJIBHAI GADA (E-FILED)            |         |
| 4   | ITA<br>3825/MUM/2023 | 2011-12     | [A] AMRRUT SHAVJJIBHAI GADA (E-FILED)            |         |
| 5   | ITA<br>4865/MUM/2023 | 2018-19     | [D] AGV CONSULTANTS (E-FILED)                    |         |
| 6   | ITA<br>4866/MUM/2023 | 2021-22     | [D] AGV CONSULTANTS (E-FILED)                    |         |
| 7   | ITA<br>4872/MUM/2023 | 2017-18     | [D] AGV CONSULTANTS ((E- FILED))                 |         |
| 8   | ITA<br>4878/MUM/2023 | 2020-21     | [D] AGV CONSULTANTS (E-FILED)                    |         |
| 9   | ITA<br>4553/MUM/2024 | 2021-22     | [A] ACCOST MEDIA LLP (E-FILE)                    |         |
| 10  | ITA<br>4561/MUM/2024 | 2021        | [D] ACCOUST MEDIA LLP (E-FILE)                   |         |
| 11  | ITA<br>4634/MUM/2024 | 2011-12     | [D] ABHISHEK SHRIKISHAN PODDAR (E-FILE)          |         |
| 12  | ITA<br>4891/MUM/2024 | 2012-13     | [A] ASIT C MEHTA ADVISORS LIMITED                |         |
| 13  | ITA<br>5001/MUM/2024 | 2016-2017   | [A] ANTHAYYA EDUCATION FOUNDATION TRUST (E-FILE) |         |
| 14  | ITA<br>5004/MUM/2024 | 2010-2011   | [A] ANTHAYYA EDUCATION FOUNDATION TRUST (E-FILE) |         |
| 15  | ITA<br>5535/MUM/2024 | 2020-21     | [A] ALL SERVICES GLOBAL PVT LTD                  |         |
| 16  | ITA<br>5539/MUM/2024 | N.A         | [A] ANURADHA BHARAT BHOGATE CHARITABLE TRUST     |         |
| 17  | ITA<br>5560/MUM/2024 | 2017-18     | [A] SCION ENTERPRISES PRIVATE LIMITD             |         |
| 18  | ITA<br>5561/MUM/2024 | 2016-17     | [A] AMMAR ABDULLA ARSIWALA                       |         |

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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 9****FIRST AVAILABLE AM**

| Srl | Appeal Number        | Assmt.<br>Year | Assessee Name                                     | Remarks |
|-----|----------------------|----------------|---------------------------------------------------|---------|
| 1   | ITA<br>559/MUM/2023  | 2016-2017      | [A] ARJUN BALWANTRAI DESAI                        |         |
| 2   | ITA<br>4040/MUM/2023 | 2008-09        | [D] APOLLO DESIGN APPAREL PARKS LIMITED (E-FILED) |         |
| 3   | ITA<br>2628/MUM/2024 | 2017-18        | [A] ALOK INFRASTRUCTURE LTD                       |         |
| 4   | ITA<br>3746/MUM/2024 | 2009-10        | [A] MR. ABHIJIT K. AVARRSEKAR                     |         |
| 5   | ITA<br>3929/MUM/2024 | 2016-17        | [D] ABHISHEK RAJENDRAKUMAR MUNDRA (E-FILED)       |         |
| 6   | ITA<br>4038/MUM/2024 | 2022-23        | [A] ARYAMAN FAMILY TRUST (E-FILED)                |         |
| 7   | ITA<br>4759/MUM/2024 | 2015-16        | [A] M/S LIGHTHOUSE DEVELOPERS PRIVATE LIMITED     |         |
| 8   | ITA<br>5598/MUM/2024 | 2014-15        | [A] ASHIDA ELECTRONICS PRIVATE LIMITED (E-FILE)   |         |
| 9   | ITA<br>5610/MUM/2024 | 2013-14        | [D] ARJAV DIAMONDS (INDIA) PVT. LTD (E-FILE)      |         |

  
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06-Dec-2024

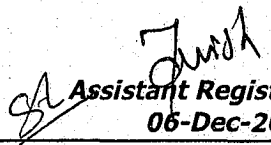
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 9****FIRST AVAILABLE AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                           | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------------|---------|
| 1   | ITA 3568/MUM/2023 | 2017-18     | [D] L AND T INFRASTRUCTURE FINANCE COMPANY LIMITED (E-FILED)                            |         |
| 2   | ITA 2890/MUM/2024 | 2019-20     | [A] L & T INFRASTRUCTURE FINANCE CO. LTD                                                |         |
| 3   | CO 149/MUM/2024   | 2017-18     | [A] L AND T INFRASTRUCTURE FINANCE COMPANY LIMITED                                      |         |
| 4   | ITA 2954/MUM/2024 | 2011-12     | [A] MR ASHOK DHONDU MORE                                                                |         |
| 5   | ITA 4368/MUM/2024 | 2018-19     | [A] SHRI ARJUNSINGH BHOORSINGH RATHORE (E-FILED)                                        |         |
| 6   | ITA 4635/MUM/2024 | 2016-17     | [A] LUPIN INVESTMENTS PRIVATE LIMITED (SUCCESSOR TO ZYMA LABORATORIES LIMITED) (E-FILE) |         |
| 7   | ITA 5146/MUM/2024 | 2013-14     | [A] ANKITA SINGH                                                                        |         |
| 8   | ITA 5519/MUM/2024 | 2014-15     | [D] ADAR HOTELS PRIVATE LIMITED (E-FILED)                                               |         |
| 9   | CO 255/MUM/2024   | 2014-15     | [A] ADAR HOTELS PRIVATE LIMITED                                                         |         |
| 10  | ITA 5632/MUM/2024 | 2017-18     | [A] AIR INDIA LIMITED                                                                   |         |
| 11  | ITA 5676/MUM/2024 | 2016-17     | [A] AMRUT LAHRI SAHAKARI PAT SANSHTHA MARYADIT                                          |         |
| 12  | ITA 5663/MUM/2024 | 2021-22     | [D] AJAYKUMAR BABURAO BHOSALE (E-FILE)                                                  |         |
| 13  | ITA 5666/MUM/2024 | 2021-22     | [D] ATUL BHIKARAM CHAVAN (E-FILE)                                                       |         |

  
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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 9****FIRST AVAILABLE AM**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                     | Remarks |
|-----|----------------------|-------------|-----------------------------------|---------|
| 1   | ITA<br>701/MUM/2021  | 2012-13     | [A] AJAY SHANKARLAL MITTAL        |         |
| 2   | ITA<br>702/MUM/2021  | 2013-14     | [A] AJAY SHANKARLAL MITTAL        |         |
| 3   | ITA<br>1680/MUM/2021 | 2012-13     | [D] SHRI AJAY SHANKARLAL MITTAL   |         |
| 4   | ITA<br>1681/MUM/2021 | 2013-14     | [D] SHRI AJAY SHANKARLAL MITTAL   |         |
| 5   | ITA<br>703/MUM/2021  | 2013-14     | [A] ANANYA AJAY MITTAL            |         |
| 6   | ITA<br>1677/MUM/2021 | 2013-14     | [D] SHRI ANANYA AJAY MITTAL       |         |
| 7   | ITA<br>817/MUM/2021  | 2012-13     | [A] ARCHANA AJAY MITTAL           |         |
| 8   | ITA<br>818/MUM/2021  | 2013-14     | [A] ARCHANA AJAY MITTAL           |         |
| 9   | ITA<br>1678/MUM/2021 | 2013-14     | [D] SMT. ARCHANA AJAY MITTAL      |         |
| 10  | ITA<br>1679/MUM/2021 | 2012-13     | [D] ARCHANA AJAY MITTAL           |         |
| 11  | ITA<br>4440/MUM/2023 | 2017-18     | [A] AMBIT CAPITAL PRIVATE LIMITED |         |
| 12  | ITA<br>4441/MUM/2023 | 2018-19     | [A] AMBIT CAPITAL PRIVATE LIMITED |         |

  
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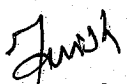
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                     | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------|---------|
| 1   | ITA 1089/MUM/2022 | 2006-07     | [A] NATIONAL STOCK EXCHANGE OF INDIA LTD                          |         |
| 2   | ITA 1094/MUM/2022 | 2015-16     | [A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED                      |         |
| 3   | ITA 1090/MUM/2022 | 2010-11     | [A] NATIONAL STOCK EXCHANGE OF INDIA LTD                          |         |
| 4   | ITA 1091/MUM/2022 | 2011-12     | [A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED                      |         |
| 5   | ITA 1092/MUM/2022 | 2012-13     | [A] NATIONAL STOCK EXCHANGE OF INDIA LIMITED                      |         |
| 6   | ITA 1467/MUM/2022 | 2006-07     | [D] M/S. NATIONAL STOCK EXCHANGE OF INDIA LTD                     |         |
| 7   | ITA 3774/MUM/2023 | 2014-15     | [A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)    |         |
| 8   | ITA 3775/MUM/2023 | 2013-14     | [A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)    |         |
| 9   | ITA 3920/MUM/2023 | 2014-15     | [D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)               |         |
| 10  | ITA 3458/MUM/2023 | 2020-21     | [A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)           |         |
| 11  | ITA 3457/MUM/2023 | 2021-22     | [A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)           |         |
| 12  | ITA 3921/MUM/2023 | 2013-14     | [D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)               |         |
| 13  | ITA 717/MUM/2024  | 2014-15     | [A] SSSP CONSULTANT AND TECHNO SERVICES PRIVATE LIMITED (E-FILED) |         |
| 14  | ITA 719/MUM/2024  | 2015-16     | [A] SSSP CONSULTANT AND TECHNO SERVICES PRIVATE LIMITED (E-FILED) |         |
| 15  | ITA 4303/MUM/2024 | 2017-18     | [D] NIKUNJ AMBALAL PATEL (HUF) (E-FILED)                          |         |
| 16  | ITA 4406/MUM/2024 | 2018-19     | [A] BOMBAY OXYGEN INVESTMENTS LIMITED (E-FILED)                   |         |
| 17  | ITA 4973/MUM/2024 | 2020-21     | [D] BHAVNA MANOJ ROCHLANI (E-FILE)                                |         |
| 18  | ITA 5510/MUM/2024 | 2014-15     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |
| 19  | ITA 5511/MUM/2024 | 2015-16     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |
| 20  | ITA 5512/MUM/2024 | 2016-17     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |
| 21  | ITA 5513/MUM/2024 | 2017-18     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |
| 22  | ITA 5514/MUM/2024 | 2018-19     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |
| 23  | ITA 5515/MUM/2024 | 2019-20     | [A] BEACHWOOD PROPERTIES PRIVATE LIMITED                          |         |

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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name                                             | Remarks |
|-----|-------------------|----------------|-----------------------------------------------------------|---------|
| 1   | ITA 245/MUM/2023  | 2018-2019      | [A] NARESH MANAKCHAND JAIN                                |         |
| 2   | ITA 246/MUM/2023  | 2019-2020      | [A] NARESH MANAKCHAND JAIN                                |         |
| 3   | ITA 2677/MUM/2023 | 2015           | [D] B RAHEJA PROPERTIES PRIVATE LIMITED (E-FILING APPEAL) |         |
| 4   | ITA 4776/MUM/2024 | 2012-13        | [A] SHRI NIZAMUDDIN MANSOORALI SAYANI                     |         |
| 5   | ITA 5547/MUM/2024 | 2016-17        | [A] NIKHIL RAVINDRA MANJREKAR                             |         |
| 6   | ITA 5603/MUM/2024 | 2014-15        | [D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)                |         |
| 7   | ITA 5604/MUM/2024 | 2013-14        | [D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)                |         |
| 8   | ITA 5605/MUM/2024 | 2011-12        | [D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)                |         |
| 9   | ITA 5606/MUM/2024 | 2010-11        | [D] BOMBAY RAYON HOLDINGS LIMITED (E-FILE)                |         |

  
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06-Dec-2024



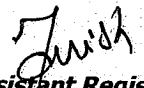
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                             | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------|---------|
| 1   | ITA 1648/MUM/2013 | 2009-10     | [D] N V REALITY P.LTD                                     |         |
| 2   | ITA 2097/MUM/2013 | 2009-10     | [A] NV REALTY P. LTD                                      |         |
| 3   | ITA 246/MUM/2024  | 2012-13     | [D] BLUE CIRCLE SPECIALITY CHEMICALS PVT. LTD. (E-FILED)  |         |
| 4   | ITA 1107/MUM/2024 | 2012-13     | [A] SHREEPAL PANKAJBHAI SHAH                              |         |
| 5   | ITA 1108/MUM/2024 | 2013-14     | [A] SHREEPAL PANKAJBHAI SHAH                              |         |
| 6   | ITA 2129/MUM/2024 | 2017-18     | [D] NOUVEAU DEVELOPERS PRIVATE LIMITED (E-FILLING)        |         |
| 7   | CO 275/MUM/2024   | 2017-18     | [A] NOUVEAU DEVELOPERS PRIVATE LIMITED                    |         |
| 8   | ITA 2283/MUM/2024 | 2014-15     | [D] BLUEBERRY TRADING COMPANY PVT LTD (E-FILLING)         |         |
| 9   | ITA 2612/MUM/2024 | 2018-19     | [A] BHARAT BIJLEE LIMITED                                 |         |
| 10  | ITA 5574/MUM/2024 | 2014-15     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 11  | ITA 5575/MUM/2024 | 2015-16     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 12  | ITA 5576/MUM/2024 | 2016-17     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 13  | ITA 5577/MUM/2024 | 2017-18     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 14  | ITA 5578/MUM/2024 | 2018-19     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 15  | ITA 5579/MUM/2024 | 2019-20     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 16  | ITA 5580/MUM/2024 | 2020-21     | [A] BIRLA GOLD AND PRECIOUS METALS LIMITED                |         |
| 17  | ITA 5508/MUM/2024 | N.A         | [A] BASELINE FOUNDATION                                   |         |
| 18  | ITA 5509/MUM/2024 | 2024-25     | [A] BASELINE FOUNDATION                                   |         |
| 19  | ITA 2691/MUM/2024 | 2014-15     | [D] SHREE PUSHKAR CHEMICALS AND FERTILISERS LTD (E-FILED) |         |
| 20  | ITA 2713/MUM/2024 | 2012-13     | [A] SHREE PUSHKAR CHEMICALS AND FERTILISERS LTD           |         |

  
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06-Dec-2024

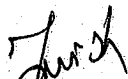
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                      | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------|---------|
| 1   | ITA 2057/MUM/2023 | 2017-18     | [A] BHAGWAN SHREE SHANKESHWAR PARSHAWANATH JAIN DERASAR TRUST (RM) |         |
| 2   | ITA 2284/MUM/2016 | 2011-12     | [A] MUMBAI PORT TRUST                                              |         |
| 3   | ITA 2942/MUM/2016 | 2011-12     | [D] NOUVEAU CAPITAL & FINANCE LTD.                                 |         |
| 4   | ITA 1029/MUM/2024 | 2010-11     | [D] BAZIGAR TRADING PRIVATE LIMITED                                |         |
| 5   | ITA 1526/MUM/2024 | 2010-11     | [A] BAZIGAR TRADING PRIVATE LIMITED                                |         |
| 6   | ITA 2219/MUM/2024 | 2009-2010   | [A] BHARAT DIAMOND BOURSE (E-FILLING)                              |         |
| 7   | ITA 2763/MUM/2024 | 2018-19     | [A] SAMIT ASHOK SONIMINDE                                          |         |
| 8   | ITA 3947/MUM/2024 | 2016-17     | [A] NIKESH GOVINDRAO RATHOD                                        |         |
| 9   | ITA 4228/MUM/2024 | 2015-16     | [A] NAVKETAN PREMISES PRIVATE LIMITED                              |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER  
AND HON'BLE BEENA PILLAI, JUDICIAL MEMBER****IN COURT ROOM 3**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                           | Remarks |
|-----|-------------------|-------------|-----------------------------------------|---------|
| 1   | ITA 3820/MUM/2024 | 2016-17     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 2   | ITA 3822/MUM/2024 | 2014-15     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 3   | ITA 3824/MUM/2024 | 2013-14     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 4   | ITA 3826/MUM/2024 | 2012-13     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 5   | ITA 3850/MUM/2024 | 2015-16     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 6   | ITA 3853/MUM/2024 | 2018-19     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 7   | ITA 3854/MUM/2024 | 2017-18     | [D] INDO COUNT INDUSTRIES LTD (E-FILED) |         |
| 8   | CO 184/MUM/2024   | 2013-14     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 9   | CO 185/MUM/2024   | 2014-15     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 10  | CO 186/MUM/2024   | 2015-16     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 11  | CO 187/MUM/2024   | 2017-18     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 12  | CO 188/MUM/2024   | 2018-19     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 13  | CO 183/MUM/2024   | 2012-13     | [A] INDO COUNT INDUSTRIES LTD           |         |
| 14  | ITA 2571/MUM/2024 | 2015-16     | [D] PRAVIN SELVADIA (E-FILED)           |         |
| 15  | ITA 4329/MUM/2024 | AY 2015-16  | [A] PRAVIN MOHANLAL SELVADIA (E-FILED)  |         |
| 16  | ITA 4350/MUM/2024 | 2016-17     | [A] CYRUS PATEL                         |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER  
AND HON'BLE BEENA PILLAI, JUDICIAL MEMBER****IN COURT ROOM 3**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                      | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 4977/MUM/2017 | 2005-06     | [A] PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED (ERSTWHILE KNOWN AS PROCTER AND GAMBLE HOME PRODUCTS LIMITED) |         |
| 2   | ITA 5973/MUM/2017 | 2005-06     | [D] PROCTER & GAMBLE HOME PRODUCTS P.LTD                                                                           |         |
| 3   | ITA 1960/MUM/2023 | 2018-2019   | [D] PUSHPA CONSTRUCTION COMPANY                                                                                    |         |
| 4   | ITA 1426/MUM/2024 | 2012-13     | [D] PYRAMID INFRATECH CO.                                                                                          |         |
| 5   | ITA 4352/MUM/2024 | 2006-07     | [A] OWENS-CORNING (INDIA) PRIVATE LIMITED                                                                          |         |
| 6   | ITA 4415/MUM/2024 | 2018-19     | [A] OWENS-CORNING (INDIA) PRIVATE LIMITED                                                                          |         |
| 7   | ITA 5537/MUM/2024 | 2017-18     | [A] PRATIBHA VILAS PATIL                                                                                           |         |
| 8   | ITA 5592/MUM/2024 | 2013-14     | [A] M/S. PANKAJ B THAKUR (HUF)                                                                                     |         |
| 9   | ITA 5612/MUM/2024 | 2005-06     | [D] PRISM JOHNSON LIMITED (E-FILE)                                                                                 |         |
| 10  | ITA 5614/MUM/2024 | 2006-07     | [D] PRISM JOHNSON LIMITED (E-FILE)                                                                                 |         |
| 11  | ITA 5617/MUM/2024 | 2007-08     | [D] PRISM JOHNSON LIMITED (E-FILE)                                                                                 |         |
| 12  | ITA 5618/MUM/2024 | 2008-09     | [D] PRISM JOHNSON (E-FILE)                                                                                         |         |
| 13  | ITA 5619/MUM/2024 | 2009-10     | [D] PRISM JOHNSON (E-FILE)                                                                                         |         |

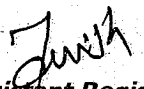
  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER  
AND HON'BLE BEENA PILLAI, JUDICIAL MEMBER**

**IN COURT ROOM 3**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 1444/MUM/2019 | 2012-13     | [A] PUTHENVEEDU JOSEPH MATHEW                        |         |
| 2   | ITA 1445/MUM/2019 | 2015-16     | [A] PUTHENVEEDU JOSEPH MATHEW                        |         |
| 3   | ITA 2770/MUM/2024 | 2018-19     | [A] M/S PATHARE CONSTRUCTION & INVESTMENTS PVT LTD   |         |
| 4   | ITA 2812/MUM/2024 | 2020-21     | [A] M/S ORICON ENTERPRISE LIMITED                    |         |
| 5   | ITA 3747/MUM/2024 | 2015-16     | [A] CORNERSTONE ONDEMAND LIMITED                     |         |
| 6   | ITA 3751/MUM/2024 | 2016-17     | [A] CORNERSTONE ONDEMAND LIMITED                     |         |
| 7   | ITA 3752/MUM/2024 | 2018-19     | [A] CORNERSTONE ONDEMAND LIMITED                     |         |
| 8   | ITA 3753/MUM/2024 | 2017-18     | [A] CONNERSTONE ONDEMAND LIMITED                     |         |
| 9   | ITA 5677/MUM/2024 | 2019-20     | [A] CORNERSTONE ONDEMAND LIMITED                     |         |
| 10  | ITA 3756/MUM/2024 | 2018-19     | [A] PINSTRIPE PROPERTIES PRIVATE LIMITED             |         |
| 11  | ITA 5664/MUM/2024 | 2015-16     | [D] PIRAMAL FUND MANAGEMENT PRIVATE LIMITED (E-FILE) |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER  
AND HON'BLE BEENA PILLAI, JUDICIAL MEMBER****IN COURT ROOM 3**

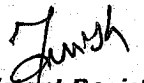
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                            | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------|---------|
| 1   | ITA 2098/MUM/2024 | 2013-14     | [A] M/S OLIVE BUILDERS                                   |         |
| 2   | ITA 2099/MUM/2024 | 2014-15     | [A] M/S OLIVE BUILDERS                                   |         |
| 3   | ITA 2100/MUM/2024 | 2015-16     | [A] M/S OLIVE BUILDERS                                   |         |
| 4   | ITA 2101/MUM/2024 | 2016-17     | [A] M/S OLIVE BUILDERS                                   |         |
| 5   | ITA 2102/MUM/2024 | 2017-18     | [A] M/S OLIVE BUILDER                                    |         |
| 6   | ITA 2103/MUM/2024 | 2018-19     | [A] M/S OLIVE BUILDERS                                   |         |
| 7   | ITA 2388/MUM/2024 | 2016-17     | [D] OLIVE BUILDERS (E- FILLING)                          |         |
| 8   | ITA 2385/MUM/2024 | 2017-18     | [D] OLIVE BUILDERS (E- FILLING)                          |         |
| 9   | ITA 2394/MUM/2024 | 2013-14     | [D] OLIVE BUILDERS (E- FILLING)                          |         |
| 10  | ITA 2104/MUM/2024 | 2013-14     | [A] M/S OLIVE BUILDERS AND DEVELOPERS PVT LTD            |         |
| 11  | ITA 2105/MUM/2024 | 2014-15     | [A] M/S OLIVE BUILDERS AND DEVELOPERS PVT LTD            |         |
| 12  | ITA 2106/MUM/2024 | 2015-16     | [A] M/S OLIVE BUILDERS AND DEVELOPERS PVT LTD            |         |
| 13  | ITA 2107/MUM/2024 | 2016-17     | [A] M/S OLIVE BUILDERS AND DEVELOPMENT PVT LTD           |         |
| 14  | ITA 2108/MUM/2024 | 2017-18     | [A] M/S OLIVE BUILDERS AND DEVELOPERS PVT LTD            |         |
| 15  | ITA 2109/MUM/2024 | 2018-19     | [A] M/S OLIVE BUILDERS AND DEVELOPERS PVT LTD            |         |
| 16  | ITA 2319/MUM/2024 | 2016-17     | [D] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILED)    |         |
| 17  | ITA 2320/MUM/2024 | 2015-16     | [D] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILED)    |         |
| 18  | ITA 2321/MUM/2024 | 2013-14     | [D] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILED)    |         |
| 19  | ITA 2400/MUM/2024 | 2017-18     | [D] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E- FILLING) |         |
| 20  | ITA 2945/MUM/2024 | 2016-17     | [D] PARAPPURATHU VARGHESE MATHAI (E-FILED)               |         |
| 21  | ITA 2946/MUM/2024 | 2015-16     | [D] PARAPPURATHU VARGHESE MATHAI (E-FILED)               |         |
| 22  | ITA 2097/MUM/2024 | 2017-18     | [A] SHRI PARAPURATHU VARGHESE MATHAI                     |         |
| 23  | ITA 4674/MUM/2024 | 2019-20     | [A] CREDIT GUARANTEE FUND FOR MICRO UNITS                |         |
| 24  | ITA 4713/MUM/2024 | 2019        | [D] CREDIT GUARANTEE FUND FOR MICRO UNITS (E-FILE)       |         |
| 25  | ITA 4865/MUM/2024 | A.Y 2016-17 | [A] P. SAJI TEXTILES LTD. (E-FILE)                       |         |
| 26  | ITA 4866/MUM/2024 | A.Y 2015-16 | [A] P. SAJI TEXTILES LTD. (E-FILE)                       |         |

**CAUSE LIST OF C BENCH FOR 12-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER  
AND HON'BLE BEENA PILLAI, JUDICIAL MEMBER**

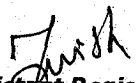
**IN COURT ROOM 3**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name                                      | Remarks |
|-----|-------------------|----------------|----------------------------------------------------|---------|
| 27  | ITA 4867/MUM/2024 | A.Y 2014-15    | [A] P. SAJI TEXTILES LTD. (E-FILE)                 |         |
| 28  | ITA 4868/MUM/2024 | A.Y 2013-14    | [A] P. SAJI TEXTILES LTD. (E-FILE)                 |         |
| 29  | ITA 4869/MUM/2024 | A.Y 2011-12    | [A] P. SAJI TEXTILES LTD. (E-FILE)                 |         |
| 30  | ITA 4870/MUM/2024 | A.Y 2010-11    | [A] P. SAJI TEXTILES LTD. (E-FILE)                 |         |
| 31  | ITA 4952/MUM/2024 | A.Y 2012-13    | [A] P. SAJI TEXTILES LTD. (E-FILE)                 |         |
| 32  | ITA 5683/MUM/2024 | 2013-14        | [A] ISRAR MOINUDDIN KHAN (E-FILE)                  |         |
| 33  | ITA 5685/MUM/2024 | 2010-11        | [D] PRISM JOHNSON LIMITED (E-FILE)                 |         |
| 34  | ITA 2703/MUM/2024 | 2016-17        | [A] CENTRE FOR THE STUDY OF SOCIAL CHANGE          |         |
| 35  | ITA 2309/MUM/2024 | 2021-22        | [D] PREMIUM CHICK FEEDS PRIVATE LIMITED (E-FILLIG) |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE BR BASKARAN, ACCOUNTANT MEMBER****IN COURT ROOM 1**

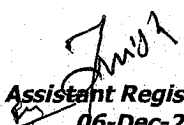
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                 | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------------------|---------|
| 1   | ITA 4873/MUM/2023 | 2009-10     | [D] DHARMENDRA AMRUTLAL DARJEE                                                                |         |
| 2   | ITA 343/MUM/2024  | 2015        | [D] DWARKADA PARSRAM MULCHANDAN (E-FILING APPEAL)                                             |         |
| 3   | ITA 2452/MUM/2024 | 2016-17     | [A] DILIP KUMAR HAZARIMAL AHUJA                                                               |         |
| 4   | ITA 3685/MUM/2024 | 2011-12     | [A] RELIANCE METAFAB (E-FILED)                                                                |         |
| 5   | ITA 3686/MUM/2024 | 2010-11     | [A] RELIANCE METAFAB (E-FILED)                                                                |         |
| 6   | ITA 3736/MUM/2024 | 2010-11     | [D] RELIANCE METAFAB (E-FILED)                                                                |         |
| 7   | ITA 3771/MUM/2024 | 2011-12     | [D] RELIANCE METAFAB (E-FILED)                                                                |         |
| 8   | ITA 4220/MUM/2024 | 2006-07     | [D] ESTATE OF LATE SHRI RAMNIKLAL RAJMAL MEHTA- EXECUTOR SHRI DILIP RAMNIKLAL MEHTA (E-FILED) |         |
| 9   | ITA 4328/MUM/2024 | 2012-13     | [D] RAMESH VIRJI SHAH (E-FILED)                                                               |         |
| 10  | ITA 4360/MUM/2024 | 2010-11     | [A] RAMCHANDRA KADAVA SHARMA (E-FILED)                                                        |         |
| 11  | ITA 4411/MUM/2024 | 2012-13     | [A] RAK MAGNUM REALTY LLP                                                                     |         |
| 12  | ITA 4631/MUM/2024 | 2019-20     | [A] MAHENDRA BANSAL (E-FILE)                                                                  |         |
| 13  | ITA 4651/MUM/2024 | 2021-22     | [D] DIVESH PRAKASHCHAND JAIN (E-FILE)                                                         |         |
| 14  | ITA 5332/MUM/2024 | 2019-20     | [D] MAZAGON DOCK SHIPBUILDERS LIMITED                                                         |         |
| 15  | ITA 5362/MUM/2024 | 2013-14     | [A] RAMJI HAKACHAND SHAH (E-FILE)                                                             |         |
| 16  | ITA 5529/MUM/2024 | 2017-18     | [A] DINESH RATILAL AJMERA                                                                     |         |
| 17  | ITA 5534/MUM/2024 | 2018-19     | [A] RADIANT LIFE CARE PRIVATE LIMITED                                                         |         |
| 18  | ITA 5538/MUM/2024 | -           | [A] DISCOVER URJAA CHARITABLE TRUST                                                           |         |
| 19  | ITA 5540/MUM/2024 | N.A         | [A] MINHAJ INTERFAITH & WELFARE FOUNDATION                                                    |         |
| 20  | ITA 5543/MUM/2024 | 2011-12     | [A] REKHA LAXMAN MANJIRAMANI                                                                  |         |
| 21  | ITA 5562/MUM/2024 | 2012-13     | [A] M/S. ROYAL INDIA CORPORATION PVT LTD                                                      |         |
| 22  | ITA 5563/MUM/2024 | 2013-14     | [A] M/S. ROYAL INDIA CORPORATION PVT LTD                                                      |         |

  
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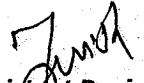
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE BR BASKARAN, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                      | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------|---------|
| 1   | ITA 3758/MUM/2023 | 2012-13     | [D] QYUKI DIGITAL MEDIA PVT. LTD. (E-FILED)                        |         |
| 2   | ITA 1226/MUM/2024 | 2015-16     | [A] DINESHCHANDRA MULJI KARIA                                      |         |
| 3   | ITA 1486/MUM/2024 | 2017-18     | [D] RAICHAND PARASMAL CHOKSHI (E-FILING)                           |         |
| 4   | ITA 3595/MUM/2024 | 2013-14     | [A] R BIPINCHANDRA AND COMPANY                                     |         |
| 5   | ITA 4450/MUM/2024 | 2011-12     | [D] RAIEES YASIN LASHKARIA (E-FILE)                                |         |
| 6   | ITA 4459/MUM/2024 | 2019-20     | [A] SHREE MAHAVIR ASSOCIATES AND DEV LAND AND HOUSING LTD (E-FILE) |         |
| 7   | ITA 4460/MUM/2024 | 2013-14     | [A] SHREE MAHAVIR ASSOCIATES AND DEV LAND AND HOUSING LTD (E-FILE) |         |
| 8   | ITA 4690/MUM/2024 | 2020-21     | [A] MAHARUKH RAFAT KHAN                                            |         |
| 9   | ITA 5568/MUM/2024 | 2013-14     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 10  | ITA 5569/MUM/2024 | 2014-15     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 11  | ITA 5570/MUM/2024 | 2015-16     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 12  | ITA 5571/MUM/2024 | 2016-17     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 13  | ITA 5572/MUM/2024 | 2017-18     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 14  | ITA 5573/MUM/2024 | 2018-19     | [A] RAJESHKUMAR RAMESHCHANDRA SHAH                                 |         |
| 15  | ITA 5611/MUM/2024 | 2017-18     | [D] MUMBAI A P M C (E-FILE)                                        |         |
| 16  | ITA 5613/MUM/2024 | 2018-19     | [D] MUMBAI A P M C (E-FILE)                                        |         |
| 17  | ITA 864/MUM/2024  | 2014-15     | [D] DLK COMMERCIAL PRIVATE LIMITED (E-FILED)                       |         |
| 18  | ITA 3767/MUM/2024 | 2015-16     | [D] DIPTI SURESHCHANDRA BAJAJ (E-FILED)                            |         |
| 19  | ITA 3769/MUM/2024 | 2014        | [D] DIPTI SURESHCHANDRA BAJAJ (E-FILED)                            |         |
| 20  | ITA 5422/MUM/2024 | 2014-15     | [A] DOMECH FABRICATORS PRIVATE LIMITED                             |         |
| 21  | ITA 5457/MUM/2024 | 2020-21     | [D] RAIEES YASIN LASHKARIA (E-FILE)                                |         |

  
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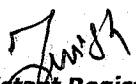
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE BR BASKARAN, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 478/MUM/2023  | 2007-2008   | [A] SHRI MAHESH TIKAMDAS THARANI                 |         |
| 2   | ITA 477/MUM/2023  | 2006-2007   | [A] SHRI MAHESH TIKAMDAS THARANI                 |         |
| 3   | ITA 5621/MUM/2024 | 2021-22     | [D] RANJIT RAJARAM HANDE (E-FILE)                |         |
| 4   | ITA 3828/MUM/2024 | 2011-12     | [A] ROYAL COMPSERVICES PRIVATE LIMITED (E-FILED) |         |
| 5   | ITA 5591/MUM/2024 | 2012-13     | [A] M/S. DEEPAK PURSHOTTAM SHAH                  |         |
| 6   | ITA 5593/MUM/2024 | 2013-14     | [A] M/S. DEEPAK PURSHOTTAM SHAH (HUF)            |         |
| 7   | ITA 5602/MUM/2024 | 2013-14     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 8   | ITA 5636/MUM/2024 | 20009-10    | [A] MANOJ SHANTILAL MEHTA                        |         |
| 9   | ITA 2027/MUM/2024 | 2017-18     | [A] RAMCHANDRA KESHAV AND COMPANY (E-FILLING)    |         |
| 10  | ITA 3697/MUM/2024 | 2015-16     | [A] RNR TRADING PRIVATE LIMITED                  |         |
| 11  | ITA 4430/MUM/2024 | 2013-14     | [A] MADHURIMA INTERNATIONAL PRIVATE LIMITED      |         |
| 12  | ITA 5160/MUM/2024 | 2018-19     | [D] DHIRAJ HARISH KHIALANI (E-FILE)              |         |
| 13  | ITA 5166/MUM/2024 | 2017-18     | [D] DHIRAJ HARISH KHIALANI (E-FILE)              |         |
| 14  | ITA 5169/MUM/2024 | 2016-17     | [D] DHIRAJ HARISH KHIALANI (E-FILE)              |         |
| 15  | ITA 5485/MUM/2024 | 2016-17     | [A] MR. DHIRAJ HARISH KHIALANI                   |         |
| 16  | ITA 5486/MUM/2024 | 2017-18     | [A] MR. DHIRAJ HARISH KHIALANI                   |         |
| 17  | ITA 5487/MUM/2024 | 2018-19     | [A] MR. DHIRAJ HARISH KHIALANI                   |         |

  
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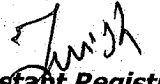
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE BR BASKARAN, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 6231/MUM/2017 | 2012-13     | [D] M/S.MANDVI SALTS & LOGISTICS PRIVATE LIMITED |         |
| 2   | ITA 5608/MUM/2024 | 2021-22     | [D] DINESH JAIPRAKASH BAHETI (E-FILE)            |         |
| 3   | ITA 5607/MUM/2024 | 2020-21     | [D] DINESH JAIPRAKASH BAHETI (E-FILE)            |         |
| 4   | ITA 5682/MUM/2024 | 2022-23     | [D] DINESH JAIPRAKASH BAHETI (E-FILE)            |         |
| 5   | ITA 5668/MUM/2024 | 2021-22     | [D] RAJENDRA SAWALERAM RAHANE (E-FILE)           |         |
| 6   | ITA 3865/MUM/2024 | 2013-14     | [A] DHIRAJKUMAR SOHANLAL THUKRAL                 |         |
| 7   | ITA 3895/MUM/2024 | 2013-14     | [A] DHARTI DEVELOPERS                            |         |
| 8   | ITA 4742/MUM/2024 | 2019-20     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 9   | ITA 4743/MUM/2024 | 2018-19     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 10  | ITA 4744/MUM/2024 | 2017-18     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 11  | ITA 4745/MUM/2024 | 2015-16     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 12  | ITA 4747/MUM/2024 | 2014-15     | [D] ROYAL INDIA CORPORATION LIMITED (E-FILE)     |         |
| 13  | ITA 4758/MUM/2024 | 2021-22     | [A] DINESH M. SEMLANI                            |         |
| 14  | ITA 5659/MUM/2024 | 2024-25     | [A] DIVYA NUR FOUATION (E-FILE)                  |         |
| 15  | ITA 1694/MUM/2024 | 2021-22     | [A] MAHANAGAR GAS LIMITED (E-FILING)             |         |
| 16  | ITA 505/MUM/2024  | 2021-22     | [A] MAHANAGAR GAS LIMITED (E-FILING APPEAL)      |         |
| 17  | ITA 838/MUM/2024  | 2013-14     | [A] MUDALIAR AND SONS HOTELS PVT LTD (E-FILED)   |         |
| 18  | ITA 2786/MUM/2024 | 2014-2015   | [A] MORPARIA AND RANKA CONSTRUCTION CO.          |         |
| 19  | ITA 3928/MUM/2024 | 2011-12     | [D] SHRI DINESH HARICHAND SHAH (E-FILED)         |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 6**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                         | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------|---------|
| 1   | ITA 3496/MUM/2023 | 2012-13     | [A] ENTERTAINMENT WORLD DEVELOPERS AMRISTAR PVT LTD (E-FILED)         |         |
| 2   | ITA 3563/MUM/2023 | 2012-13     | [D] ENTERTAINMENT WORLD DEVELOPERS AMRITSAR PRIVATE LIMITED (E-FILED) |         |
| 3   | ITA 1963/MUM/2024 | 2018-19     | [A] HEENA DINESHKUMAR SUKHANANDI (E-FILLING)                          |         |
| 4   | ITA 3285/MUM/2024 | 2009-10     | [A] HITESH JAYANTILAL MODI (HUF) (E-FILING)                           |         |
| 5   | ITA 3303/MUM/2024 | 2012-13     | [A] SMT. TEJAL KAUSHAL SHAH                                           |         |
| 6   | ITA 3319/MUM/2024 | 2021-22     | [A] HATZ MANUFACTURING PVT LTD                                        |         |
| 7   | ITA 3379/MUM/2024 | 2018-19     | [A] K.D.REALTIES PVT.LTD (E-FILED)                                    |         |
| 8   | ITA 3456/MUM/2024 | 2016-17     | [D] TATA CLEANTECH CAPITAL LIMITED (E-FILED)                          |         |
| 9   | ITA 3492/MUM/2024 | 2017-18     | [A] KISHANLAL DEVIDUTT SARAF (E-FILED)                                |         |
| 10  | ITA 4052/MUM/2024 | 2010-11     | [A] KARGWAL ENTERPRISES PRIVATE LIMITED                               |         |
| 11  | ITA 4030/MUM/2024 | 2009-10     | [D] TATA EDUCATION TRUST (E-FILED)                                    |         |
| 12  | ITA 4055/MUM/2024 | 2009-10     | [A] TATA EDUCATION TRUST                                              |         |
| 13  | ITA 4413/MUM/2024 | 2009-10     | [A] TATA EDUCATION TRUST                                              |         |
| 14  | ITA 4419/MUM/2024 | 2014-15     | [D] TATA EDUCATION TRUST (E-FILED)                                    |         |

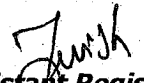
  
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UC 05-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 6**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------|---------|
| 1   | ITA 2809/MUM/2024 | 2017-18     | [A] KOHINOOR NAGARI SAHAKARI PATHSANSTHA MARYADIT            |         |
| 2   | ITA 2840/MUM/2024 | 2018-19     | [D] KESHRIYA CO-OP CREDIT SOCIETY LTD (E-FILING)             |         |
| 3   | ITA 3384/MUM/2024 | 2013-14     | [D] KIRTI KUMAR HANJARIMAL JAIN (E-FILED)                    |         |
| 4   | ITA 5452/MUM/2024 | 2012-13     | [A] KARGWAL ENTERPRISES PRIVATE LIMITED                      |         |
| 5   | ITA 4610/MUM/2023 | 2021-2022   | [A] EASTERN CARGO CARRIERS (INDIA) PRIVATE LIMITED (E-FILED) |         |
| 6   | ITA 3195/MUM/2023 | 2009-10     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 7   | ITA 3196/MUM/2023 | 2010-11     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 8   | ITA 3197/MUM/2023 | 2011-12     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 9   | ITA 3198/MUM/2023 | 2012-13     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 10  | ITA 3199/MUM/2023 | 2013-14     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 11  | ITA 3200/MUM/2023 | 2014-15     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 12  | ITA 3201/MUM/2023 | 2015-16     | [A] KRISHAN KHADARIA (E-FILED)                               |         |
| 13  | ITA 3569/MUM/2023 | 2015-16     | [D] KRISHAN RAGHUNATH PRASAD KHADARIA (E-FILED)              |         |
| 14  | ITA 3570/MUM/2023 | 2014-15     | [D] KRISHAN RAGHUNATH PRASAD KHADARIA (E-FILED)              |         |
| 15  | ITA 3571/MUM/2023 | 2012-13     | [D] KRISHAN RAGHUNATH PRASAD KHADARIA (E-FILED)              |         |
| 16  | ITA 3572/MUM/2023 | 2011-12     | [D] KRISHAN RAGHUNATH PRASAD KHADARIA (E-FILED)              |         |
| 17  | ITA 4686/MUM/2024 | 2010-11     | [A] HEMANT MADHUSUDAN SHETH                                  |         |
| 18  | ITA 4687/MUM/2024 | 2009-10     | [A] HEMANT MADHUSUDAN SHETH                                  |         |
| 19  | ITA 4688/MUM/2024 | 2011-12     | [A] HEMANT MADHUSUDAN SHETH                                  |         |
| 20  | ITA 4689/MUM/2024 | 2012-13     | [A] HEMANT MADHUSUDAN SHETH                                  |         |
| 21  | ITA 4732/MUM/2024 | 2011-12     | [A] HEMANT MADHUSUDAN SHETH                                  |         |
| 22  | ITA 5401/MUM/2024 | 2011-12     | [A] ESTATE OF VANDRAVAN P SHAH                               |         |
| 23  | ITA 5402/MUM/2024 | 2012-13     | [A] ESTATE OF VANDRAVAN P SHAH                               |         |
| 24  | ITA 5403/MUM/2024 | 2017-18     | [A] ESTATE OF VANDRAVAN P SHAH                               |         |
| 25  | ITA 5456/MUM/2024 | 2018-19     | [D] KAVYA KCD DEVELOPERS (E-FILE)                            |         |
| 26  | ITA 5469/MUM/2024 | 2018-2019   | [A] KAVYA KCD DEVELOPERS (E-FILE)                            |         |
| 27  | ITA 5470/MUM/2024 | 2017-2018   | [A] KAVYA KCD DEVELOPERS (E-FILE)                            |         |

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAJ KUMAR CHAUHAN, JUDICIAL MEMBER****IN COURT ROOM 6**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                   | Remarks |
|-----|----------------------|-------------|-------------------------------------------------|---------|
| 1   | BMA 9/MUM/2024       | 2019-20     | [A] SATISH GOPAL RAO (E-FILING)                 |         |
| 2   | ITA<br>2645/MUM/2023 | 2015-16     | [D] KAUSHIK BALUBHAI MADHWANI (E-FILING APPEAL) |         |
| 3   | ITA<br>2861/MUM/2023 | 2014-15     | [D] KAUSHIK BALUBHAI MADHWANI (E-FILING APPEAL) |         |
| 4   | ITA<br>1531/MUM/2024 | 2012        | [D] HREL REAL ESTATE LTD (E-FILING)             |         |
| 5   | CO 106/MUM/2024      | 2012        | [A] HREL REAL ESTATE LTD                        |         |
| 6   | ITA<br>2825/MUM/2024 | 2014-15     | [D] HREL REAL ESTATE LTD (E-FILING)             |         |
| 7   | ITA<br>2837/MUM/2024 | 2013-14     | [D] HREL REAL ESTATE LTD (E-FILING)             |         |
| 8   | ITA<br>4727/MUM/2024 | 2016-17     | [A] TATA EDUCATION TRUST                        |         |
| 9   | ITA<br>4728/MUM/2024 | 2014-15     | [A] TATA EDUCATION TRUST                        |         |
| 10  | ITA<br>5459/MUM/2024 | 2017-18     | [D] TREND ELECTRONICS LIMITED (E-FILE)          |         |
| 11  | ITA<br>5460/MUM/2024 | 2018-19     | [D] TREND ELECTRONICS LIMITED (E-FILE)          |         |
| 12  | ITA<br>5461/MUM/2024 | 2018-19     | [D] TREND ELECTRONICS LIMITED (E-FILE)          |         |

  
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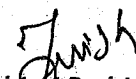
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BENCH WILL NOT FUNCTION**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks   |
|-----|-------------------|-------------|-----------------------------------------------------|-----------|
| 1   | ITA 896/MUM/2024  | 2015-16     | [A] TODI INDUSTRIES PRIVATE LIMITED (E-FILED)       |           |
| 2   | ITA 1001/MUM/2024 | 2013-14     | [A] MAHAVEER RANKA HUF (E-FILING)                   |           |
| 3   | ITA 1409/MUM/2024 | 2012-13     | [D] KBJ DEVELOPERS PRIVATE LIMITED (E-FILING)       |           |
| 4   | ITA 1837/MUM/2024 | 2012-13     | [A] KBJ DEVELOPERS PVT LTD (E-FILING)               |           |
| 5   | ITA 1998/MUM/2024 | 2015-16     | [A] TARANNUM AAMER                                  |           |
| 6   | ITA 2903/MUM/2024 | 2018-19     | [A] KEYSTONE REALTORS LIMITED (E-FILING)            | Adjourned |
| 7   | ITA 3394/MUM/2024 |             | [A] KASHYAP M VORA (HUF)                            | to        |
| 8   | ITA 3913/MUM/2024 | 2017-18     | [A] HEMANT VISHWAS MORE (E-FILED)                   | 27/11/25  |
| 9   | ITA 4397/MUM/2024 | 2017-18     | [A] KAATYAAYINI STEELS PVT LTD (E-FILED)            |           |
| 10  | ITA 4398/MUM/2024 | 2017-18     | [A] KAATYAAYINI STEELS PVT LTD (E-FILED)            |           |
| 11  | ITA 1368/MUM/2024 | 2013-14     | [D] HATIM GLAZING AND CLADDING PVT LTD (E-FILING)   |           |
| 12  | ITA 1369/MUM/2024 | 2012-13     | [D] HATIM GLAZING AND CLADDING PVT LTD (E-FILING)   |           |
| 13  | ITA 1372/MUM/2024 | 2011        | [D] HATIM GLAZING AND CLADDING PVT. LTD. (E-FILING) |           |
| 14  | ITA 1373/MUM/2024 | 2010-11     | [D] HATIM GLAZING AND CLADDING PVT. LTD. (E-FILING) |           |

  
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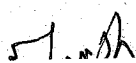
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE AMARJIT SINGH, ACCOUNTANT MEMBER  
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER****IN COURT ROOM 8**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                             | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------|---------|
| 1   | ITA 2511/MUM/2023 | 2011-12     | [A] UDAY VITHAL NAGPURE                                   |         |
| 2   | ITA 4336/MUM/2023 | 2017-18     | [A] VARSHA MILLS PRIVATE LIMITED (E-FILED)                |         |
| 3   | ITA 1301/MUM/2024 | 2003-04     | [A] JAIPRAKASH L. SINGH                                   |         |
| 4   | ITA 4070/MUM/2024 | 2014-15     | [A] UNIMAX CHEMICALS PRIVATE LIMITED                      |         |
| 5   | ITA 4820/MUM/2024 | 2017-18     | [A] FCG FLAMEPROOF CONTROL GEARS PRIVATE LIMITED (E-FILE) |         |
| 6   | ITA 5536/MUM/2024 | 2015-16     | [A] VILAS RAGHUNATH PATIL                                 |         |
| 7   | ITA 5584/MUM/2024 | 2013-14     | [A] M/S. JSW STEEL LIMITED                                |         |
| 8   | ITA 5585/MUM/2024 | 2014-15     | [A] M/S. JSW STEEL LIMITED                                |         |
| 9   | ITA 5586/MUM/2024 | 2015-16     | [A] M/S. JSW STEEL LIMITED                                |         |
| 10  | ITA 5599/MUM/2024 | 2013-14     | [D] JSW STEEL LIMITED (E-FILE)                            |         |
| 11  | ITA 5601/MUM/2024 | 2015-16     | [D] JSW STEEL LIMITED (E-FILE)                            |         |
| 12  | ITA 5615/MUM/2024 | 2014-15     | [D] JSW STEEL LIMITED (E-FILE)                            |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE AMARJIT SINGH, ACCOUNTANT MEMBER  
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER****IN COURT ROOM 8**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                      | Remarks |
|-----|-------------------|-------------|----------------------------------------------------|---------|
| 1   | ITA 6729/MUM/2019 | 2014-15     | [D] J M FINANCIAL SERVICES LTD.                    |         |
| 2   | ITA 1645/MUM/2020 | 2015-16     | [A] M/S. VISION MILLENIUM EXPORTS P. LTD (RM)      |         |
| 3   | ITA 1130/MUM/2024 | 2017-18     | [A] JMM FISHERIES                                  |         |
| 4   | ITA 3733/MUM/2024 | 2017-18     | [A] SHRI JOSEPH K VAZHAPILLY                       |         |
| 5   | ITA 4962/MUM/2024 | 2014-15     | [A] JENISH MANSUKH SHAH                            |         |
| 6   | ITA 4976/MUM/2024 | 2015-16     | [D] VIJAY DWELLERS PRIVATE LIMITED (E-FILE)        |         |
| 7   | ITA 5596/MUM/2024 | -           | [A] VIJAYAM MEMORIAL TRUST                         |         |
| 8   | ITA 5600/MUM/2024 | 2018-19     | [D] JAY JAGANNATH STEEL AND POWER LIMITED (E-FILE) |         |





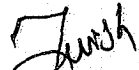
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE AMARJIT SINGH, ACCOUNTANT MEMBER  
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER****IN COURT ROOM 8**

| Sr | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|----|-------------------|-------------|-------------------------------------------------|---------|
| 1  | ITA 3143/MUM/2022 | 2019-20     | [D] M/S VIVIDHAM SWEETS & DRY FRUITS            |         |
| 2  | ITA 1581/MUM/2024 | 2014-15     | [A] VICKI ELECTRONICS                           |         |
| 3  | ITA 4766/MUM/2024 | 2014-15     | [D] JAMNAGAR UTILITIES POWER PVT. LTD. (E-FILE) |         |
| 4  | CO 225/MUM/2024   | 2014-15     | [A] JAMNAGAR UTILITIES POWER PVT. LTD.          |         |
| 5  | ITA 3205/MUM/2022 | 2013-14     | [A] VARUN BATRA                                 |         |
| 6  | ITA 1773/MUM/2024 | 2010-2011   | [A] VIJAY MANEKLAL BHANSALI (E-FILED)           |         |
| 7  | ITA 2410/MUM/2024 | 2014-15     | [A] JAYESH MANSHUKHLAL PALAN (E-FILING)         |         |
| 8  | ITA 5633/MUM/2024 | 2014-15     | [A] J M ASSOCIATES                              |         |
| 9  | ITA 5658/MUM/2024 | 2013-14     | [D] VIACOM18 MEDIA PRIVATE LIMITED (E-FILE)     |         |
| 10 | ITA 5667/MUM/2024 | 2014-15     | [D] VIACOM18 MEDIA PRIVATE LIMITED (E-FILE)     |         |
| 11 | ITA 5670/MUM/2024 | 2015-16     | [D] VIACOM18 MEDIA PRIVATE LIMITED (E-FILE)     |         |
| 12 | ITA 4108/MUM/2024 | 2022-23     | [A] KAMAL JAGDISH GUPTA                         |         |
| 13 | ITA 4110/MUM/2024 | 2022-23     | [A] JAGDISHKUMAR MADANLAL GUPTA                 |         |
| 14 | ITA 4111/MUM/2024 | 2021-22     | [A] JAGDISHKUMAR MADANLAL GUPTA                 |         |
| 15 | ITA 4112/MUM/2024 | 2019-20     | [A] JAGDISHKUMAR MADANLAL GUPTA                 |         |
| 16 | ITA 4581/MUM/2024 | 2022-23     | [D] JAGDISHKUMAR M GUPTA (E-FILE)               |         |
| 17 | ITA 4582/MUM/2024 | 2021-22     | [D] JAGDISHKUMAR M GUPTA (E-FILE)               |         |
| 18 | ITA 4583/MUM/2024 | 2020-21     | [D] JAGDISHKUMAR M GUPTA (E-FILE)               |         |
| 19 | ITA 4584/MUM/2024 | 2019-20     | [D] JAGDISHKUMAR M GUPTA (E-FILE)               |         |
| 20 | ITA 4147/MUM/2024 | 2016-17     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 21 | ITA 4148/MUM/2024 | 2017-18     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 22 | ITA 4149/MUM/2024 | 2018-19     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 23 | ITA 4150/MUM/2024 | 2019-20     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 24 | ITA 4151/MUM/2024 | 2022-23     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 25 | ITA 4152/MUM/2024 | 2021-22     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 26 | ITA 4153/MUM/2024 | 2020-21     | [A] J KUMAR INFRAPROJECTS LIMITED               |         |
| 27 | ITA 4585/MUM/2024 | 2016-17     | [D] J KUMAR INFRAPROJECTS LTD (E-FILE)          |         |
| 28 | ITA 4587/MUM/2024 | 2022-23     | [D] J KUMAR INFRAPROJECTS LTD (E-FILE)          |         |
| 29 | ITA 4588/MUM/2024 | 2021-22     | [D] J KUMAR INFRAPROJECTS LTD (E-FILE)          |         |
| 30 | ITA 4589/MUM/2024 | 2020-21     | [D] J KUMAR INFRAPROJECTS LTD (E-FILE)          |         |
| 31 | ITA 4590/MUM/2024 | 2019-20     | [D] J KUMAR INFRAPROJECTS LTD (E-FILE)          |         |
| 32 | ITA 4591/MUM/2024 | 2018-19     | [D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)      |         |
| 33 | ITA 4593/MUM/2024 | 2017-18     | [D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)      |         |

  
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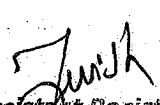
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE AMARJIT SINGH, ACCOUNTANT MEMBER  
AND HON'BLE SUNIL KUMAR SINGH, JUDICIAL MEMBER****IN COURT ROOM 8**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 964/KOL/2019  | 2012-13     | [A] JAY GANGA EXIM INDIA PVT.LTD.                   |         |
| 2   | ITA 547/MUM/2024  | 2017-18     | [A] GOLDMAN TAPES PRIVATE LIMITED                   |         |
| 3   | ITA 1366/MUM/2024 | 2021-22     | [A] MAHARASHTRA AIRPORT DEVELOPMENT COMPANY LIMITED |         |
| 4   | ITA 2139/MUM/2024 | 2014-15     | [A] JAGDISH KISHIN RANEY                            |         |
| 5   | ITA 2631/MUM/2024 | 2015-16     | [D] JAY HANSRAJ CHHEDA (E-FILED)                    |         |
| 6   | ITA 2656/MUM/2024 | 2015-16     | [A] JAY HANSRAJ CHHEDA                              |         |
| 7   | ITA 3326/MUM/2024 | 2014-15     | [D] JOITKUMAR B JAIN (E-FILED)                      |         |
| 8   | ITA 3366/MUM/2024 | 2012-13     | [A] M/S. JANTA INTERNATIONAL                        |         |
| 9   | ITA 3393/MUM/2024 |             | [A] JUMBO DISTRIBUTORS PRIVATE LIMITED              |         |

  
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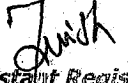
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER****IN COURT ROOM 5**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                              | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------------|---------|
| 1   | ITA 4035/MUM/2016 | 2002-03     | [A] GEETHA MEHRA (RM)                                                      |         |
| 2   | ITA 4036/MUM/2016 | 2003-04     | [A] GEETHA MEHRA (RM)                                                      |         |
| 3   | ITA 4037/MUM/2016 | 2005-06     | [A] GEETHA MEHRA (RM)                                                      |         |
| 4   | ITA 4038/MUM/2016 | 2006-07     | [A] GEETHA MEHRA (RM)                                                      |         |
| 5   | ITA 4039/MUM/2016 | 2007-08     | [A] GEETHA MEHRA (RM)                                                      |         |
| 6   | ITA 4065/MUM/2016 | 2004-05     | [A] GEETHA MEHRA (RM)                                                      |         |
| 7   | ITA 4193/MUM/2016 | 2010-11     | [A] CHIRAG AGGARWAL (RM)                                                   |         |
| 8   | ITA 811/MUM/2019  | 2013-14     | [D] M/S GHARPURE ENGINEERING AND CONSTRUCTION PVT. LTD                     |         |
| 9   | ITA 1009/MUM/2019 | 2013-14     | [A] GHARPURE ENGINEERING AND CONSTRUCTION PVT. LTD.                        |         |
| 10  | ITA 4248/MUM/2023 | 2011-12     | [D] SYNERGY TRADEVISTA PRIVATE LIMITED (E-FILED)                           |         |
| 11  | ITA 4249/MUM/2023 | 2010-11     | [D] SYNERGY TRADEVISTA PRIVATE LIMITED (E-FILED)                           |         |
| 12  | ITA 1437/MUM/2024 | 2017-18     | [D] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED                       |         |
| 13  | CO 68/MUM/2024    | 2017-18     | [A] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED                       |         |
| 14  | ITA 1752/MUM/2024 | 2016-17     | [A] THE SHIPPING CORPORATION OF INDIA (FOB)                                |         |
| 15  | ITA 1970/MUM/2024 | 2016-2017   | [D] THE SHIPPING CORPORATION OF INDIA LIMITED (E-FILING FOB)               |         |
| 16  | ITA 3234/MUM/2024 | 2013-14     | [A] SALONI GIRRAJKISHOR AGRAWAL (E-FILED)                                  |         |
| 17  | ITA 4383/MUM/2024 | 2013-14     | [A] M/S. SALONI JEWELLERS PVT LTD                                          |         |
| 18  | ITA 4384/MUM/2024 | 2014-15     | [A] M/S. SALONI JEWELLERS PVT LTD                                          |         |
| 19  | ITA 3332/MUM/2024 | 2011-2012   | [A] GIRRAJ VASHISHTHA                                                      |         |
| 20  | ITA 4135/MUM/2024 | 2020-2021   | [A] SOCIETYFOR MUMBAI INCUBATION LAB TO ENTREPRENEURSHIP COUNCIL (E-FILED) |         |

  
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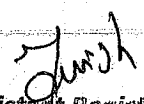
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER****IN COURT ROOM 5**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                               | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------|---------|
| 1   | ITA 3755/MUM/2023 | 2020-21     | [D] SIKKA PORTS AND TERMINAL LIMITED (E-FILED)              |         |
| 2   | ITA 3047/MUM/2024 | 2018-19     | [D] SIKKA PORTS AND TERMINALS LIMITED (E-FILED)             |         |
| 3   | ITA 4182/MUM/2023 | 2013-14     | [A] SHAHA FINLEASE PRIVATE LIMITED                          |         |
| 4   | ITA 4399/MUM/2023 | 2015        | [A] SANJAY S SEKSARIA (E-FILED)                             |         |
| 5   | ITA 1793/MUM/2024 | 2016-17     | [A] MRS. SNEHLATA GOEL                                      |         |
| 6   | ITA 3120/MUM/2024 | 2010-11     | [A] SKYLARK MERCANTILE PRIVATE LIMITED                      |         |
| 7   | ITA 3186/MUM/2024 | 2014-15     | [A] SHIVAJI IRMALI                                          |         |
| 8   | ITA 3334/MUM/2024 | 2013-2014   | [A] SYDNEY GOMES (E-FILED)                                  |         |
| 9   | ITA 3430/MUM/2024 | 2022-23     | [A] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED (E-FILED) |         |
| 10  | ITA 3432/MUM/2024 | 2020-21     | [A] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED           |         |
| 11  | ITA 4478/MUM/2024 | 2022-23     | [D] GNP CUNSLTANCY AND SOLUTIONS PVT. LTD. (E-FILE)         |         |
| 12  | ITA 4479/MUM/2024 | 2020-21     | [D] GNP CONSULTANCY AND SOLUTIONS PVT. LTD. (E-FILE)        |         |
| 13  | ITA 4480/MUM/2024 | 2018-19     | [D] GNP CONSULTANCY AND SOLUTIONS PRIVATE LIMITED (E-FILE)  |         |
| 14  | ITA 3616/MUM/2024 | 2012-13     | [D] SPARK GEMS (E-FILED)                                    |         |
| 15  | ITA 3617/MUM/2024 | 2012-13     | [D] SPARK GEMS (E-FILED)                                    |         |
| 16  | ITA 4476/MUM/2024 | 2017-18     | [D] SHUBHAM DYNAMIC REAL ESTAE DEVELOPERS LLP (E-FILE)      |         |
| 17  | ITA 5481/MUM/2024 | 2017-18     | [A] ZENITH OUTDOORS PRIVATE LIMITED                         |         |
| 18  | ITA 5482/MUM/2024 | 2016-17     | [A] ZENITH OUTDOORS PRIVATE LIMITED                         |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER****IN COURT ROOM 5**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 380/MUM/2023  | 1992-93     | [A] RASILA S. MEHTA                                    |         |
| 2   | ITA 462/MUM/2023  | 1993-94     | [A] RASILA S. MEHTA                                    |         |
| 3   | ITA 1182/MUM/2023 | 1993-94     | [D] SMT. RASILA S. MEHTA                               |         |
| 4   | ITA 1181/MUM/2023 | 1992-93     | [D] SMT. RASILA S. MEHTA                               |         |
| 5   | ITA 417/MUM/2023  | 1992-93     | [A] SUDHIR S. MEHTA                                    |         |
| 6   | ITA 451/MUM/2023  | 1993-94     | [A] SUDHIR S. MEHTA                                    |         |
| 7   | ITA 1179/MUM/2023 | 1992-93     | [D] SHRI SUDHIR SHANTILAL MEHTA                        |         |
| 8   | ITA 3753/MUM/2023 | 2016-17     | [D] SHELTER DEVELOPERS (E-FILED)                       |         |
| 9   | CO 41/MUM/2024    | 2016-17     | [A] SHELTER DEVELOPERS                                 |         |
| 10  | ITA 1888/MUM/2024 | 2012-13     | [A] SADIKALI MOHAMMEDALI NOORANI                       |         |
| 11  | ITA 1906/MUM/2024 | 2018-19     | [A] GODREJ PROPERTIES LTD                              |         |
| 12  | ITA 1907/MUM/2024 | 2018-19     | [A] GODREJ PROPERTIES LTD                              |         |
| 13  | ITA 3340/MUM/2024 | 2008-09     | [A] MR. SHEKHAR DADARKAR , PROP. M/S. S.D CONSTRUCTION |         |
| 14  | ITA 3343/MUM/2024 | 2012-13     | [A] MR SHEKHAR DADARKAR PROP. M/S S.D. CONSTRUCTION    |         |
| 15  | ITA 3412/MUM/2024 | 2010-11     | [A] MR. SHEKHAR DADARKAR PROP. M/S S.D. CONSTRUCTION   |         |
| 16  | ITA 3414/MUM/2024 | 2012-13     | [A] MR. SHEKHAR DADARKAR PROP. M/S S.D. CONSTRUCTION   |         |
| 17  | ITA 4923/MUM/2024 | A.Y 2014-15 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 18  | ITA 4928/MUM/2024 | A.Y2013-14  | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 19  | ITA 4932/MUM/2024 | A.Y 2012-13 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 20  | ITA 4936/MUM/2024 | A.Y 2011-12 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 21  | ITA 4974/MUM/2024 | A.Y 2016-17 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 22  | ITA 4975/MUM/2024 | A.Y 2015-16 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 23  | ITA 4997/MUM/2024 | A.Y 2010-11 | [A] SAMPADA CHEMICALS LTD (E-FILE)                     |         |
| 24  | ITA 4449/MUM/2024 | 2015-16     | [D] SURENDRAKUMAR AGARWAL (E-FILE)                     |         |
| 25  | ITA 4748/MUM/2024 | 2017-18     | [A] SHAMBHAVEE SHASHIKANT KADAM (E-FILE)               |         |

  
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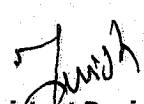
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY S, ACCOUNTANT MEMBER****IN COURT ROOM 5**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                           | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------|---------|
| 1   | ITA 2258/MUM/2023 | 2012-13     | [A] SAMSON MARITIME LIMITED                             |         |
| 2   | ITA 2259/MUM/2023 | 2013-14     | [A] SAMSON MARITIME LIMITED                             |         |
| 3   | ITA 2260/MUM/2023 | 2014-15     | [A] SAMSON MARITIME LIMITED                             |         |
| 4   | ITA 2261/MUM/2023 | 2015-16     | [A] SAMSON MARITIME LIMITED                             |         |
| 5   | ITA 2262/MUM/2023 | 2016-2017   | [A] SAMSON MARITIME LIMITED                             |         |
| 6   | ITA 2263/MUM/2023 | 2017-2018   | [A] SAMSON MARITIME LIMITED                             |         |
| 7   | ITA 2265/MUM/2023 | 2012-13     | [A] SAMSON MARITIME LIMITED                             |         |
| 8   | ITA 2326/MUM/2023 | 2012-2013   | [D] SAMSON MARITIME LIMITED                             |         |
| 9   | ITA 2327/MUM/2023 | 2013-2014   | [D] SAMSON MARITIME LIMITED                             |         |
| 10  | ITA 2328/MUM/2023 | 2014-2015   | [D] SAMSON MARITIME LIMITED                             |         |
| 11  | ITA 2329/MUM/2023 | 2015-16     | [D] SAMSON MARITIME LIMITED                             |         |
| 12  | ITA 2330/MUM/2023 | 2017-2018   | [D] SAMSON MARITIME LIMITED                             |         |
| 13  | ITA 2343/MUM/2023 | 2016-2017   | [D] M/S SAMSON MARITIME LTD                             |         |
| 14  | ITA 2344/MUM/2023 | 2017-18     | [D] M/S SAMSON MARITIME LTD                             |         |
| 15  | ITA 2264/MUM/2023 | 2017-2018   | [A] UNDERWATER SERVICES COMPANY LIMITED                 |         |
| 16  | ITA 2340/MUM/2023 | 2012-13     | [D] UNDERWATER SERVICES COMPANY LTD                     |         |
| 17  | ITA 2341/MUM/2023 | 2017-2018   | [D] UNDERWATER SERVICES COMPANY LTD                     |         |
| 18  | ITA 2342/MUM/2023 | 2018-2019   | [D] UNDERWATER SERVICES COMPANY LTD                     |         |
| 19  | ITA 3715/MUM/2023 | 2012-13     | [A] MR. SATYA PRAKASH SINGH                             |         |
| 20  | ITA 4097/MUM/2023 | 2003-04     | [A] STATE BANK OF INDIA (E-FILED)                       |         |
| 21  | ITA 4116/MUM/2023 | 2000-01     | [A] STATE BANK OF INDIA (E-FILED)                       |         |
| 22  | ITA 4118/MUM/2023 | 2004-05     | [A] STATE BANK OF INDIA (E-FILED)                       |         |
| 23  | ITA 4524/MUM/2024 | 2015-16     | [A] GRP LIMITED                                         |         |
| 24  | ITA 4525/MUM/2024 | 2018-19     | [A] GRP LIMITED                                         |         |
| 25  | ITA 5518/MUM/2024 | 2012-13     | [A] ZENAL JAINAM DEVELOPERS                             |         |
| 26  | ITA 5528/MUM/2024 | 2018-19     | [A] GEBBS HEALTHCARE SOLUTIONS PRIVATE LIMITED (E-FILE) |         |

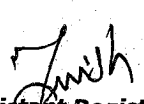
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVAILABLE AM**

| Srl | Appeal Number     | Assmt. Year              | Assessee Name                                         | Remarks |
|-----|-------------------|--------------------------|-------------------------------------------------------|---------|
| 1   | ITA 915/MUM/2017  | 2011-12                  | [A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD |         |
| 2   | ITA 1461/MUM/2017 | 2012-13                  | [A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD |         |
| 3   | ITA 7427/MUM/2017 | 2010-11<br>(F.Y-2009-10) | [A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD |         |
| 4   | ITA 4339/MUM/2024 | 2016-17                  | [A] NIVRUTTI VISHNU PATIL (E-FILED)                   |         |
| 5   | ITA 3979/MUM/2024 | 2007-08                  | [A] SHREE JAWAHAR COOPERATIVE HOUSING SOCIETY LIMITED |         |
| 6   | ITA 4044/MUM/2024 | 2007-08                  | [A] SHRI AIJAZ ABDUL SATTAR MALKANI                   |         |

  
Assistant Registrar  
06-Dec-2024**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVAILABLE AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 4013/MUM/2024 | 2020-21     | [A] TATA CHEMICALS LIMITED (SG)                  |         |
| 2   | ITA 2799/MUM/2024 | 2016-17     | [A] YOGESHKUMAR JAYANTILAL SHAH ((E-FILING-SMC)) |         |
| 3   | ITA 4319/MUM/2024 | 2017 18     | [A] NR AGRAWAL CO (E-FILED- FOB)                 |         |
| 4   | ITA 4897/MUM/2024 | 2020-21     | [A] SYSMEX INDIA PRIVATE LIMITED                 |         |

  
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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)**

NIL

*[Signature]*  
Assistant Registrar

*[Signature]* 06-Dec-24

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 12-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11**

**SECOND AVAILABLE AM**

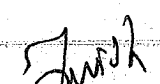
| Srl | Appeal Number    | Assmt. Year | Assessee Name      | Remarks |
|-----|------------------|-------------|--------------------|---------|
| 1   | ITA 611/MUM/2013 | 2008-09     | [A] TATA STEEL LTD |         |

*[Signature]*  
Assistant Registrar  
*[Signature]* 06-Dec-2024



**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVIALABLE AM**

| Sri | Appeal Number        | Assmt. Year | Assessee Name                                  | Remarks |
|-----|----------------------|-------------|------------------------------------------------|---------|
| 1   | ITA<br>4879/MUM/2007 | 2001-2002   | [A] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 2   | ITA<br>4880/MUM/2007 | 2002-2003   | [A] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 3   | ITA<br>4984/MUM/2007 | 2001-2002   | [D] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 4   | ITA<br>4985/MUM/2007 | 2002-2003   | [D] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 5   | ITA<br>4110/MUM/2008 | 2004-2005   | [A] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 6   | ITA<br>4170/MUM/2008 | 2004-2005   | [D] M/S. AMERICAN EXPRESS BANK LTD             |         |
| 7   | ITA<br>6825/MUM/2010 | 2004-05     | [D] AMERICAN EXPRESS BANK LTD                  |         |
| 8   | ITA<br>7025/MUM/2010 | 202-03      | [D] AMERICAN EXPRESS BANK                      |         |
| 9   | ITA<br>7107/MUM/2010 | 2001-02     | [D] AMERICAN EXPRESS BANK LTD                  |         |
| 10  | ITA<br>8493/MUM/2010 | 2006-07     | [A] AMERICAN EXPRESS BANK LTD                  |         |
| 11  | ITA<br>7571/MUM/2012 | 2008-09     | [A] AMERICAN EXPRESS BANK LTD                  |         |
| 12  | ITA<br>5075/MUM/2014 | 2005-06     | [A] AMEREICAN EXPRESS BANK LTD                 |         |
| 13  | ITA<br>4894/MUM/2017 | 2003-04     | [D] AMERICAN EXPRESS BANK LIMITED              |         |
| 14  | ITA<br>5499/MUM/2014 | 2005-06     | [D] AMERICAN EXPRESS BANK LTD                  |         |
| 15  | ITA<br>5066/MUM/2017 | 2003-04     | [A] AMERICAN EXPRESS BANK LTD                  |         |
| 16  | ITA<br>1676/MUM/2018 | 2007-08     | [A] AMERICAN EXPRESS BANK LTD                  |         |
| 17  | ITA<br>1696/MUM/2018 | 2007-08     | [D] AMERICAN EXPRESS BANK LTD                  |         |
| 18  | ITA<br>5529/MUM/2014 | 2008-09     | [A] BLOOMBERG LP                               |         |
| 19  | ITA<br>5530/MUM/2014 | 2009-10     | [A] BLOOMBERG LP                               |         |
| 20  | ITA<br>4349/MUM/2024 | 2020-21     | [A] OGD SERVICES HOLDING LIMITED               |         |
| 21  | ITA<br>5429/MUM/2024 | 2019-20     | [A] FRANK S INTERNATIONAL ITL LIMITED (E-FILE) |         |

  
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05 Dec 2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVIALABLE AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 1746/MUM/2016 | 2008-09     | [A] INGRAM MICRO (INDIA) EXPORTS PTE. LTD            |         |
| 2   | CO 70/MUM/2017    | 2008-09     | [D] INGRAM MICRO (INDIA) EXPORTS PTE. LTD            |         |
| 3   | ITA 7180/MUM/2019 | 2011-12     | [A] INGRAM MICRO (INDIA) EXPORT PTE. LTD             |         |
| 4   | ITA 2059/MUM/2016 | 2011-12     | [A] SHELL INTERNATIONAL PETROEUM COMPANY LIMITED     |         |
| 5   | ITA 3049/MUM/2017 | 2013-14     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LTD        |         |
| 6   | ITA 3053/MUM/2017 | 2012-13     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LTD        |         |
| 7   | ITA 5509/MUM/2017 | 2014-15     | [A] SHELL INTERNATIONAL PETROEUM COMPANY LIMITED     |         |
| 8   | ITA 7313/MUM/2018 | 2015-16     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITED    |         |
| 9   | ITA 7499/MUM/2019 | 2016-17     | [A] M/S SHELL INTERNATIONAL PETROLEUM COMPANY LTD.   |         |
| 10  | ITA 1244/MUM/2021 | 2017-18     | [A] M/S. SHELL INTERATIONAL PETROLEUM CO. LTD.       |         |
| 11  | ITA 2307/MUM/2022 | 2019-20     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LTD.       |         |
| 12  | ITA 995/MUM/2022  | 2018-19     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITEDIUM |         |
| 13  | ITA 4712/MUM/2023 | 2021-22     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITED    |         |
| 14  | ITA 3317/MUM/2023 | 2020-21     | [A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITED    |         |
| 15  | ITA 7768/MUM/2019 | 2015-16     | [A] ATOS INTERNATIONAL SAS                           |         |
| 16  | ITA 7769/MUM/2019 | 2016-17     | [A] ATOS INTERNATIONAL SAS                           |         |
| 17  | ITA 1412/MUM/2021 | 2017-18     | [A] ATOS INFORMATION TECHNOLOGY HK LTD               |         |
| 18  | ITA 669/MUM/2022  | 2018-19     | [A] ATOS SERVICES (M) SDN., BHD                      |         |
| 19  | ITA 2328/MUM/2022 | 2019-20     | [A] ATOS NEDERLAND B.V.                              |         |

  
**Assistant Registrar**  
SD 06-Dec-2024

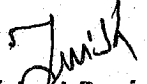
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVIALABLE AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                     | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------|---------|
| 1   | ITA 2378/MUM/2022 | 2019-20     | [A] EBAY SINGAPORE SERVICES PVT. LTD. (SG)                        |         |
| 2   | ITA 2093/MUM/2012 | 2006-07     | [D] DEUTSCHE EQUITIES INIDA P.LTD                                 |         |
| 3   | ITA 2296/MUM/2012 | 2006-07     | [A] DEUTSCHE EQUITIES INIDA P. LTD                                |         |
| 4   | ITA 3873/MUM/2012 | 2007-08     | [D] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 5   | ITA 4048/MUM/2012 | 2007-08     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 6   | ITA 7611/MUM/2012 | 2008-09     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 7   | ITA 2166/MUM/2014 | 2009-10     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 8   | ITA 981/MUM/2015  | 2010-11     | [A] DEUTSCHE EQUITIES INDIA P. LTD                                |         |
| 9   | ITA 984/MUM/2016  | 2011-12     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 10  | ITA 6600/MUM/2016 | 2012-13     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 11  | ITA 6875/MUM/2017 | 2013-14     | [A] DEUTSCHE EQUITIES INDIA P.LTD                                 |         |
| 12  | ITA 4944/MUM/2018 | 2014-15     | [A] DEUTSCHE EQUITIES INIDA P. LTD                                |         |
| 13  | ITA 5745/MUM/2019 | 2015-16     | [A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED                       |         |
| 14  | ITA 1926/MUM/2015 | 2011-12     | [A] SPEAK ASIA ONLINE PTE LTD                                     |         |
| 15  | ITA 1297/MUM/2017 | 2011-12     | [A] HAREN VENTURES PTE LTD                                        |         |
| 16  | ITA 1298/MUM/2017 | 2011-12     | [A] HAREN VENTURES PTE LTD                                        |         |
| 17  | ITA 1705/MUM/2018 | 2011-12     | [A] M/S.TULSIYAT TEK PRIVATE LIMITED                              |         |
| 18  | ITA 3173/MUM/2018 | 2011-12     | [A] TULSIYAT TEK PVT. LTD.                                        |         |
| 19  | ITA 997/MUM/2021  | 2017-18     | [A] MARITIME VANGUARD PTE LTD.                                    |         |
| 20  | ITA 2155/MUM/2022 | 2015-16     | [A] MARITIME VANGUARD PTE LTD                                     |         |
| 21  | ITA 2156/MUM/2022 | 2019-20     | [A] MARITIME VANGUARD PTE LTD                                     |         |
| 22  | ITA 885/MUM/2023  | 2016-17     | [A] MARITIME VANGUARD PTE. LTD.                                   |         |
| 23  | ITA 4656/MUM/2023 | 2021-22     | [A] VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUNDQ                |         |
| 24  | ITA 4657/MUM/2023 | 2021-22     | [A] VANGUARD EMERGING MARKETS STOCK INDEX FUND A SERIES OF VISPLC |         |
| 25  | ITA 3655/MUM/2024 | 2020-21     | [A] THE LUBRIZOL CORPORATION USA                                  |         |
| 26  | ITA 4964/MUM/2024 | 2020-21     | [A] SCOR SE - INDIA BRANCH                                        |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
IN COURT ROOM 11****SECOND AVIALABLE AM**

| Srl | Appeal Number        | Assmt.<br>Year | Assessee Name                        | Remarks |
|-----|----------------------|----------------|--------------------------------------|---------|
| 1   | ITA<br>1622/MUM/2021 | 2014-15        | [A] MARRIOTT INTERNATIONAL INNC      |         |
| 2   | ITA<br>1623/MUM/2021 | 2013-14        | [A] MARRIOTT INTERNATIONAL INNC      |         |
| 3   | ITA<br>2358/MUM/2021 | 2017-18        | [A] MARRIOTT INTERNATIONAL INC       |         |
| 4   | ITA<br>2359/MUM/2021 | 2016-17        | [A] MARRIOT INTERNATIONAL INC        |         |
| 5   | ITA<br>2332/MUM/2022 | 2019-20        | [A] BARCLAYS SERVICES CORPORATION    |         |
| 6   | ITA<br>2701/MUM/2022 | 2010-2011      | [A] PRAKASH VENKATAKRISHNAN          |         |
| 7   | ITA<br>405/MUM/2023  | 2016-17        | [A] CRESCENT MARINE PTE LTD.         |         |
| 8   | ITA<br>2135/MUM/2023 | 2010-2011      | [A] PRAKASH VENKATAKRISHNAN          |         |
| 9   | ITA<br>3282/MUM/2023 | 2020-21        | [A] FEDEX EXPRESS INTERNATIONAL B.V. |         |
| 10  | ITA<br>3283/MUM/2023 | 2020-21        | [A] FEDERAL EXPRESS CORPORATION      |         |
| 11  | ITA<br>4516/MUM/2023 | 2021-22        | [A] FEDERAL EXPRESS CORPORATION      |         |
| 12  | ITA<br>3358/MUM/2023 | 2020-21        | [A] SABRE ASIA PACIFIC PTE. LIMITED. |         |
| 13  | ITA<br>2427/MUM/2024 | 2017-18        | [A] ABDUL SAEED ISSAK MULLA          |         |
| 14  | ITA<br>2648/MUM/2024 | 2020-21        | [A] KAVITA MANOJ DAMANI              |         |
| 15  | ITA<br>2744/MUM/2024 | 2014-15        | [A] SHRI PRAKASH MALJI BHANUSHALI    |         |

  
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SD 06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 09-DECEMBER-2024 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                         | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 2990/MUM/2024 | 2009-10     | [A] RELIANCE INDUSTRIES HOLDINGS PRIVATE LIMITED (THE APPELLANT (SUCCESSOR OF M/S EKANSHA ENTERPRISES PVT LTD )       |         |
| 2   | ITA 2991/MUM/2024 | 2011-12     | [A] RELIANCE INDUSTRIES HOLDING PRIVATE LIMITED (THE APPELLANT (SUCCESSOR OF M/S EKANSHA ENTERPRISES PRIVATE LIMITED) |         |
| 3   | ITA 2992/MUM/2024 | 2012-13     | [A] RELIANCE INDUSTRIES HOLDINGS PRIVATE LIMITED (THE APPELLANT) (SUCCESSOR OF M/S EKANSHA ENTERPRISES PVT LTD )      |         |
| 4   | ITA 4240/MUM/2024 | 2020-21     | [A] PRIVI SPECIALITY CHEMICALS LIMITED                                                                                |         |
| 5   | ITA 4780/MUM/2024 | 2020-21     | [A] VOLKSWAGEN AKTIENGESELLSCHAFT                                                                                     |         |
| 6   | ITA 4807/MUM/2024 | 2020-21     | [A] MONDELEZ INDIA FOODS PRIVATE LIMITED                                                                              |         |

*[Signature]*  
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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 10-DECEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

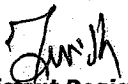
**IN COURT ROOM 4**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                     | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------|---------|
| 1   | ITA 3761/MUM/2024 | 2011-12     | [D] ARVIND MAGANLAL SHAH (HUF) (E-FILED)                          |         |
| 2   | ITA 4080/MUM/2024 | 2012-13     | [A] KAMLESH GUPTA AND SONS HUF (E-FILED)                          |         |
| 3   | ITA 4086/MUM/2024 | 2017-2018   | [A] YASHODA SURESH JADHAV (E-FILED)                               |         |
| 4   | ITA 4217/MUM/2024 | 2020-2021   | [A] PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILED)  |         |
| 5   | ITA 4429/MUM/2024 | 2017-18     | [A] HITESH JAGAT PAREKH                                           |         |
| 6   | ITA 4457/MUM/2024 | 2010-2011   | [A] KANDARP HASMUKH SHETH (E-FILE)                                |         |
| 7   | ITA 4575/MUM/2024 | 2020-21     | [A] ORTHO CLINICAL DIAGNOSTICS INDIA PRIVATE LIMITED              |         |
| 8   | ITA 4605/MUM/2024 | 2020-21     | [A] MAJESCO SOFTWARE AND SOLUTIONS INDIA PRIVATE LIMITED (E-FILE) |         |

*[Signature]*  
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06-Dec-2024

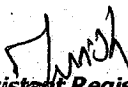
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 4**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 1162/MUM/2014 | 2009-10     | [A] V2 TECH VENTURES P.LTD                                      |         |
| 2   | ITA 2289/MUM/2024 | 2007-08     | [A] M/S SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED ((SMC)) |         |
| 3   | ITA 2491/MUM/2022 | 2018-19     | [A] NTT INDIA PRIVATE LIMITED                                   |         |
| 4   | ITA 4299/MUM/2024 | 2020-21     | [A] QUINNOX CONSULTANCY SERVICES LIMITED (E-FILED)              |         |
| 5   | ITA 4453/MUM/2024 | 2018-19     | [A] SHREYAS NAYNESH MODI (E-FILE)                               |         |
| 6   | ITA 4571/MUM/2024 | 2020-2021   | [A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE)                |         |

  
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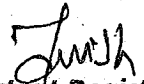
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 4**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                               | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 2445/MUM/2022 | 2012-2013   | [A] ZENSAR TECHNOLOGIES LIMITED                                                                                             |         |
| 2   | ITA 2915/MUM/2022 | 2012-13     | [D] ZENSAR TECHNOLOGIES LTD                                                                                                 |         |
| 3   | ITA 2520/MUM/2022 | 2018-2019   | [A] NORTONLIFELOCK SOFTWARE SOLUTIONS PVT LIMITED (NSSPL)<br>(EARLIER KNOWN AS SYMANTEC SOFTWARE SOLUTIONS PRIVATE LIMITED) |         |
| 4   | ITA 4888/MUM/2024 | 2020-21     | [A] UPS EXPRESS PRIVATE LIMITED                                                                                             |         |
| 5   | ITA 2977/MUM/2017 | 2012-13     | [A] NOVARTIS INDIA LTD                                                                                                      |         |
| 6   | ITA 4660/MUM/2023 | 2018-19     | [A] UBS SECURITIES INDIA PRIVATE LIMITED                                                                                    |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 4**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                       | Remarks |
|-----|----------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA<br>321/MUM/2024  | 2014-15     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 2   | ITA<br>322/MUM/2024  | 2013-14     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 3   | ITA<br>323/MUM/2024  | 2015-16     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 4   | ITA<br>324/MUM/2024  | 2014-15     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 5   | ITA<br>325/MUM/2024  | 2013-14     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 6   | ITA<br>328/MUM/2024  | 2012-13     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 7   | ITA<br>329/MUM/2024  | 2010-11     | [A] BARCLAYS BANK PLC                               |         |
| 8   | ITA<br>330/MUM/2024  | 2011-12     | [A] BARCLAYS BANK PLC (E-FILING APPEAL)             |         |
| 9   | ITA<br>3938/MUM/2024 | 2020-21     | [A] AGFA HEALTHCARE INDIA PRIVATE LIMITED (E-FILED) |         |
| 10  | ITA<br>4259/MUM/2024 | 2020-21     | [A] ARUP INDIA PRIVATE LIMITED (E-FILED)            |         |
| 11  | ITA<br>4394/MUM/2024 | 2020-21     | [A] GARAMORE TOLLWAY PRIVATE LIMITED (E-FILED)      |         |
| 12  | ITA<br>4440/MUM/2024 | 2020-21     | [A] M/S ESSAR SHIPPING LTD                          |         |
| 13  | ITA<br>4441/MUM/2024 | 2020-21     | [A] ASB INTERNATIONAL PRIVATE LIMITED (E-FILE)      |         |

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 10-DECEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

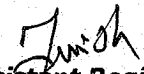
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                       | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 753/MUM/2022  | 2017-18     | [A] DNEG INDIA MEDIA SERVICES LIMITED                                                                               |         |
| 2   | ITA 1370/MUM/2024 | 2016-17     | [D] ACC LIMITED (E-FILING)                                                                                          |         |
| 3   | ITA 1371/MUM/2024 | 2014-15     | [D] ACC LIMITED (E-FILING)                                                                                          |         |
| 4   | ITA 3882/MUM/2024 | 2013-14     | [D] AMBUJA CEMENTS LIMITED (E-FILED)                                                                                |         |
| 5   | ITA 4808/MUM/2024 | 2020-21     | [A] LYKOS INDIA PRIVATE LIMITED                                                                                     |         |
| 6   | ITA 4646/MUM/2024 | 2020-21     | [A] CONCENTRIX SERVICES INDIA PRIVATE LIMITED (E-FILE)                                                              |         |
| 7   | ITA 4733/MUM/2024 | 2020-21     | [A] FIREFLY MARKET RESERCH INDIA PRIVATE LIMITED<br>(SUCCESSOR OF ANALYTICS QUOTIENT SERVICE INDIA PRIVATE LIMITED) |         |
| 8   | ITA 4740/MUM/2024 | 2020-21     | [A] COVESTRO (INDIA) PRIVATE LIMITED (E-FILE)                                                                       |         |
| 9   | ITA 4244/MUM/2024 | 2017-2018   | [A] YASHODA SURESH JADHAV (E-FILED(SMC))                                                                            |         |
| 10  | ITA 2176/MUM/2024 | 2012-13     | [A] ANIRUDH DAGA ((SMC))                                                                                            |         |
| 11  | ITA 4931/MUM/2024 | 2020-21     | [D] ASR MULTIMETALS PRIVATE LIMITED (E-FILE)                                                                        |         |
| 12  | ITA 4933/MUM/2024 | 2018-19     | [D] ASR MULTIMETALS PRIVATE LIMITED (E-FILE)                                                                        |         |
| 13  | ITA 4935/MUM/2024 | 2017        | [D] ASR MULTIMETALS PRIVATE LIMITED (E-FILE)                                                                        |         |

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06-Dec-2024



**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER****IN COURT ROOM 4**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                | Remarks |
|-----|-------------------|-------------|----------------------------------------------|---------|
| 1   | ITA 1486/MUM/2023 | 2013-14     | [D] M/S. EKTA EVEGLADE HOMES PVT LTD.        |         |
| 2   | ITA 1487/MUM/2023 | 2014-15     | [D] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 3   | ITA 1488/MUM/2023 | 2015-16     | [D] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 4   | ITA 1489/MUM/2023 | 2016-17     | [D] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 5   | CO 57/MUM/2023    | 2013-14     | [A] M/S. EKTA EVEGLADE HOMES PVT LTD.        |         |
| 6   | CO 58/MUM/2023    | 2014-15     | [A] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 7   | CO 59/MUM/2023    | 2015-16     | [A] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 8   | CO 60/MUM/2023    | 2016-17     | [A] M/S. EKTA EVERGLADE HOMES PVT LTD.       |         |
| 9   | ITA 2755/MUM/2022 | 2018-19     | [A] ASB INTERNATIONAL PRIVATE LIMITED        |         |
| 10  | ITA 658/MUM/2022  | 2017-18     | [A] ASB INTERNATIONAL PVT. LTD               |         |
| 11  | ITA 1940/MUM/2021 | 2016-17     | [A] DOW CHEMICAL INTERNATIONAL               |         |
| 12  | ITA 1838/MUM/2024 | 2009-10     | [A] SHIVSHANKAR AGARWAL (E-FILED (SMC))      |         |
| 13  | ITA 2042/MUM/2024 | 2017-18     | [A] JUNIPER NETWORKS INDIA PRIVATE LIMITED   |         |
| 14  | ITA 2206/MUM/2024 | 2012        | [D] D A JHAVERI (E-FILLING)                  |         |
| 15  | ITA 2207/MUM/2024 | 2015-16     | [D] D A JHAVERI (E-FILLING)                  |         |
| 16  | ITA 2412/MUM/2024 | 2013-2014   | [A] SAMEER SUBHASH HOSMANI (E-FILLING (SMC)) |         |
| 17  | ITA 3124/MUM/2024 | 2016-17     | [A] BALBIR GURNANI ((SMC))                   |         |

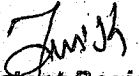
  
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06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 12-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

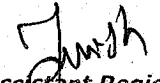
**IN COURT ROOM 4**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                                            | Remarks |
|-----|----------------------|-------------|--------------------------------------------------------------------------|---------|
| 1   | ITA<br>4181/MUM/2023 | 2011-12     | [A] L'OREAL INDIA PRIVATE LIMITED                                        |         |
| 2   | ITA<br>2032/MUM/2024 | 2020-21     | [A] M/S GURUKRUPA GROUP LOGISTIC SERVICES ((SMC))                        |         |
| 3   | ITA<br>4164/MUM/2024 | 2014-15     | [D] ABHISHEK HARSHKUMAR JAIN (E-FILED (SMC))                             |         |
| 4   | ITA<br>4191/MUM/2024 | 2022-23     | [A] IEI SHAREHOLDING TRAINING AND DEVELOPMENT 1994 TRUST (E-FILED (SMC)) |         |
| 5   | ITA<br>4647/MUM/2024 | 2020-2021   | [A] CORTEVA CROP INDIA PRIVATE LIMITED (E-FILE)                          |         |
| 6   | ITA<br>4703/MUM/2024 | 2020-21     | [A] GALDERMA INDIA PRIVATE LIMITED                                       |         |
| 7   | ITA<br>4706/MUM/2024 | 2020-21     | [A] CLSA INDIA PRIVATE LIMITED (E-FILE)                                  |         |
| 8   | ITA<br>5546/MUM/2024 | 2020-21     | [A] FRIDAY STORYTELLERS LLP                                              |         |

  
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**06-Dec-2024**

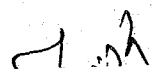
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 09-DECEMBER-2024 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
IN COURT ROOM 7**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                         | Remarks |
|-----|-------------------|-------------|---------------------------------------|---------|
| 1   | ITA 427/MUM/2020  | 2012-13     | [A] M/S ANKUR DEVELOPERS & REALTORS   |         |
| 2   | ITA 3958/MUM/2023 | 2018-19     | [A] FANCY CORPORATION LTD             |         |
| 3   | ITA 1257/MUM/2024 | 2020-21     | [A] SANKET SUBHASH HANDE              |         |
| 4   | ITA 1258/MUM/2024 | 2020-21     | [A] SANKET SUBHASH HANDE              |         |
| 5   | ITA 1259/MUM/2024 | 2017-18     | [A] IMRAN IBRAHIM BADSHAH             |         |
| 6   | ITA 2133/MUM/2024 | 2016-2017   | [A] MAURYA SUGAR LIMITED ((E-FILING)) |         |
| 7   | ITA 2340/MUM/2024 | 2017-18     | [A] SHISHIR JITENDRA SHAH             |         |
| 8   | ITA 4785/MUM/2024 | 2016-17     | [A] SHAMROCK INTERNATIONAL LIMITED    |         |

  
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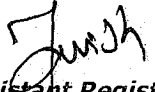
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
IN COURT ROOM 7**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                 | Remarks |
|-----|-------------------|-------------|-----------------------------------------------|---------|
| 1   | ITA 428/MUM/2022  | 2011-12     | [A] SARADA LAKSHMINARAYAN IYER                |         |
| 2   | ITA 10/MUM/2024   | 2008-2009   | [A] C B SALON                                 |         |
| 3   | ITA 422/MUM/2024  | 2011-12     | [A] MR. DINESHKUMR BHIKHARAMJI                |         |
| 4   | ITA 472/MUM/2024  | 2010-11     | [A] JANAK TEXTURISERS PVT LTD                 |         |
| 5   | ITA 774/MUM/2024  | 2017-18     | [A] MR HARILAL SANTHOSH                       |         |
| 6   | ITA 3490/MUM/2024 | 2012-13     | [A] YASHWANT HIRALAL THAKAR (E-FILED)         |         |
| 7   | ITA 4523/MUM/2024 | 2015-16     | [A] AMEYA BALKRISHNA KULKARNI                 |         |
| 8   | ITA 4554/MUM/2024 | 2010        | [D] SATYENDRA KUMAR TRILOKNATH GOYAL (E-FILE) |         |



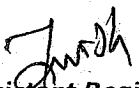
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
IN COURT ROOM 7**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 3733/MUM/2023 | 2011-12     | [D] DILIP RAMNIKLAL BANIA (E-FILED)                 |         |
| 2   | ITA 735/MUM/2024  | 2012-13     | [A] VGT TRADE CONSULTANTS PRIVATE LIMITED (E-FILED) |         |
| 3   | ITA 1650/MUM/2024 | 2014-15     | [A] TARANNUM AMMER                                  |         |
| 4   | ITA 4520/MUM/2024 | 2016 2017   | [A] MILI SAMEER JOSHI (E-FILE)                      |         |
| 5   | ITA 4699/MUM/2024 | 2012-13     | [A] WESTERN INDIA CINEMATOGRAPHERS ASSOCIATION      |         |
| 6   | ITA 4700/MUM/2024 | 2013-14     | [A] WESTERN INDIA CINEMATOGRAPHERS ASSOCIATION      |         |
| 7   | ITA 4701/MUM/2024 | 2014-15     | [A] WESTERN INDIA CINEMATOGRAPHERS ASSOCIATION      |         |
| 8   | ITA 4702/MUM/2024 | 2015-16     | [A] WESTERN INDIA CINEMATOGRAPHERS ASSOCIATION      |         |
| 9   | ITA 4795/MUM/2024 | 2021-22     | [A] OWENS-CORNING (INDIA) PRIVATE LIMITED           |         |

  
Assistant Registrar  
06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
IN COURT ROOM 7**

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                                             | Remarks |
|-----|----------------------|-------------|---------------------------------------------------------------------------|---------|
| 1   | ITA<br>2789/MUM/2023 | 2006-07     | [D] NAIR VEERATH GOPALAN (E-FILING APPEAL)                                |         |
| 2   | ITA<br>2868/MUM/2023 | 2016-17     | [A] VINAY SANWARMAL NANGALIA                                              |         |
| 3   | ITA<br>1433/MUM/2024 | 2012-13     | [D] VINODCHANDRA PRANJIVANDAS MEHTA                                       |         |
| 4   | ITA<br>1684/MUM/2024 | 2014-15     | [A] INDERJEETKUMAR BALVINDERSINGH KOHLI                                   |         |
| 5   | ITA<br>2121/MUM/2024 | 2011-12     | [A] VINESH ARVINDKUMAR SHAH (E-FILLING)                                   |         |
| 6   | ITA<br>2275/MUM/2024 | 2013-14     | [A] SOUMIL PRAVIN SHAH (E-FILLING)                                        |         |
| 7   | ITA<br>2906/MUM/2024 | 2009-10     | [A] MANISH P. LATHIA, HUF (EFILING)                                       |         |
| 8   | ITA<br>2908/MUM/2024 | 2010-11     | [D] NAVKIRAN DEVELOPERS PVT. LTD. (EFILING)                               |         |
| 9   | ITA<br>3555/MUM/2024 | 2013-14     | [A] SURESH LAXMAN PADHYE (E-FILED)                                        |         |
| 10  | ITA<br>4598/MUM/2024 | 2011-12     | [A] MR. SURESH LAXMAN PADHYE (E-FILE)                                     |         |
| 11  | ITA<br>3562/MUM/2024 | 2018-19     | [A] HOTEL DEEPAK                                                          |         |
| 12  | ITA<br>4638/MUM/2024 | 2017-18     | [A] GURPREET SINGH RAJPUT (E-FILE)                                        |         |
| 13  | ITA<br>4735/MUM/2024 | 2017-18     | [A] JAYESH JASHWNAT SHAH                                                  |         |
| 14  | ITA<br>4972/MUM/2024 | 2011-12     | [A] BRIJ MOHAN RANBIRSEN MEHRA (E-FILE)                                   |         |
| 15  | ITA<br>4977/MUM/2024 | 2019-2020   | [A] THE GREAT EASTERN ROYALE COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE) |         |

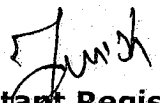
  
Assistant Registrar  
06-Dec-2024

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION  
AND STAY APPLICATIONS**

**FOR 09-DECEMBER-2024 (MONDAY)**

**NIL**

  
**Assistant Registrar  
06-Dec-24**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION  
AND STAY APPLICATIONS****FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND SHRI BR BASKARAN, ACCOUNTANT MEMBER****CLARIFICATION MATTERS**

| Srl | Appeal Number |      |     |      | Assmt. Year | Assessee                                               | Bench | Remarks  |
|-----|---------------|------|-----|------|-------------|--------------------------------------------------------|-------|----------|
| 1   | ITA           | 2067 | MUM | 2024 | AY 2017-18  | [A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILING) | D     | E-FILING |

**BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT  
AND SHRI NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER****PART HEARD MATTERS  
AT 2.30 PM**

| Srl | Appeal Number |      |     |      | Assmt. Year | Assessee                                                 | Bench | Remarks |
|-----|---------------|------|-----|------|-------------|----------------------------------------------------------|-------|---------|
| 1   | ITA           | 6584 | MUM | 2011 | 2002-03     | [A] AMBRISH MANOJ DHUPELIA                               | B     |         |
| 2   | ITA           | 6585 | MUM | 2011 | 2002-03     | [A] BHAVYA MANOJ DHUPELIA ( NOW MRS. BHAVYA S. SHANBHAG) | B     |         |
| 3   | ITA           | 6586 | MUM | 2011 | 2002-03     | [A] MOHAN MANOJ DHUPELIA                                 | B     |         |

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER****PART HEARD MATTERS  
AT 2.30 PM**

| Srl | Appeal Number |      |     |      | Assmt. Year | Assessee                               | Bench | Remarks |
|-----|---------------|------|-----|------|-------------|----------------------------------------|-------|---------|
| 1   | ITA           | 5057 | MUM | 2024 | 2017-18     | [A] RUMINA SHAMSUDDIN WALLANI (E-FILE) | SMC   | E-FILE  |

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND MS. PADMAVATHY S, ACCOUNTANT MEMBER****CLARIFICATION MATTERS  
AT 2.30 PM**

| Srl | Appeal Number |      |     |      | Assmt. Year | Assessee                                               | Bench | Remarks |
|-----|---------------|------|-----|------|-------------|--------------------------------------------------------|-------|---------|
| 1   | ITA           | 4940 | MUM | 2024 | 2014-15     | [D] PATIL CONSTRUCTION AND INFRASTRUCTURE LTD (E-FILE) | C     | E-FILE  |
| 2   | ITA           | 4942 | MUM | 2024 | 2015-16     | [D] PATIL CONSTRUCTION AND INFRASTRUCTURE LTD (E-FILE) | C     | E-FILE  |
| 3   | ITA           | 4944 | MUM | 2024 | 2017-18     | [D] PATIL CONSTRUCTION AND INFRASTRUCTURE LTD (E-FILE) | C     | E-FILE  |

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****PART HEARD MATTERS  
AT 2.30 PM**

| Srl | Appeal Number |      |     |      | Assmt. Year | Assessee                  | Bench | Remarks |
|-----|---------------|------|-----|------|-------------|---------------------------|-------|---------|
| 1   | ITA           | 5366 | MUM | 2024 | -           | [A] MASINA HOSPITAL TRUST | F     |         |

# **INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

## **CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, SPECIAL CONSTITUTION AND STAY APPLICATIONS**

**FOR 11-DECEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND SHRI BR BASKARAN, ACCOUNTANT MEMBER**

| PART HEARD MATTERS<br>AT 2.30 PM |               |      |     |      |                |                 |       |         |  |
|----------------------------------|---------------|------|-----|------|----------------|-----------------|-------|---------|--|
| Srl                              | Appeal Number |      |     |      | Assmt.<br>Year | Assessee        | Bench | Remarks |  |
| 1                                | ITA           | 4186 | MUM | 2023 | 2015-16        | [A] RAVI SHROFF | D     |         |  |

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND MS. PADMAVATHY S, ACCOUNTANT MEMBER**

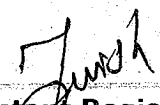
| CLARIFICATION MATTERS<br>After Completion of Regular Bench |               |      |     |      |                |                                                      |       |         |  |
|------------------------------------------------------------|---------------|------|-----|------|----------------|------------------------------------------------------|-------|---------|--|
| Srl                                                        | Appeal Number |      |     |      | Assmt.<br>Year | Assessee                                             | Bench | Remarks |  |
| 1                                                          | ITA           | 5411 | MUM | 2024 | 2012-13        | [D] GREEN ACRES CO-OPERATIVE HOUSING SOCIETY LIMITED | G     |         |  |

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

| CLARIFICATION MATTERS<br>AT 2.30 PM |               |      |     |      |                |                                                                    |       |         |  |
|-------------------------------------|---------------|------|-----|------|----------------|--------------------------------------------------------------------|-------|---------|--|
| Srl                                 | Appeal Number |      |     |      | Assmt.<br>Year | Assessee                                                           | Bench | Remarks |  |
| 1                                   | ITA           | 5025 | MUM | 2024 | 2017-18        | [D] JOVIAL INVESTMENT AND TRADING COMPANY PRIVATE LIMITED (E-FILE) | F     | E-FILE  |  |
| 2                                   | CO            | 244  | MUM | 2024 | 2017-18        | [A] JOVIAL INVESTMENT AND TRADING COMPANY PRIVATE LIMITED          | F     |         |  |

**BEFORE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

| CLARIFICATION MATTERS<br>AT 2.30 PM |               |      |     |      |                |                                   |       |          |  |
|-------------------------------------|---------------|------|-----|------|----------------|-----------------------------------|-------|----------|--|
| Srl                                 | Appeal Number |      |     |      | Assmt.<br>Year | Assessee                          | Bench | Remarks  |  |
| 1                                   | ITA           | 3283 | MUM | 2024 | 2000-01        | [A] GEETANJALI EXPORTS (E-FILING) | G     | e-filing |  |

  
**Assistant Registrar  
06-Dec-2024**



# **INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

## **CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, SPECIAL CONSTITUTION AND STAY APPLICATIONS**

**FOR 12-DECEMBER-2024 (THURSDAY)**

**BEFORE SHRI BR BASKARAN, ACCOUNTANT MEMBER  
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

| <b>PART HEARD MATTERS<br/>AT 2.30 PM</b> |                      |      |     |      |                        |                                     |              |                |
|------------------------------------------|----------------------|------|-----|------|------------------------|-------------------------------------|--------------|----------------|
| <b>Srl</b>                               | <b>Appeal Number</b> |      |     |      | <b>Assmt.<br/>Year</b> | <b>Assessee</b>                     | <b>Bench</b> | <b>Remarks</b> |
| 1                                        | ITA                  | 3986 | MUM | 2024 | 2014-15                | [D] SHEKHAR SHIVAJI DESAI (E-FILED) | G            | e-filed        |

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

| <b>PART HEARD MATTERS<br/>AT 2.30 PM</b> |                      |      |     |      |                        |                                                     |              |                |
|------------------------------------------|----------------------|------|-----|------|------------------------|-----------------------------------------------------|--------------|----------------|
| <b>Srl</b>                               | <b>Appeal Number</b> |      |     |      | <b>Assmt.<br/>Year</b> | <b>Assessee</b>                                     | <b>Bench</b> | <b>Remarks</b> |
| 1                                        | ITA                  | 4308 | MUM | 2024 | 2022-23                | [D] BOMBAY JEWELLERY MANUFACTURERS (E-FILED)        | B            | e-filed        |
| 2                                        | ITA                  | 2728 | MUM | 2023 | 2016-17                | [A] BASWANT BUILDERS AND DEVELOPERS PRIVATE LIMITED | B            |                |
| 3                                        | ITA                  | 2730 | MUM | 2023 | 2018-19                | [A] BASWANT BUILDERS AND DEVELOPERS PRIVATE LIMITED | B            |                |

**BEFORE SHRI AMARJIT SINGH, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

| <b>PART HEARD MATTERS AT 2.30 PM</b> |                      |      |     |      |                        |                                                   |              |                |
|--------------------------------------|----------------------|------|-----|------|------------------------|---------------------------------------------------|--------------|----------------|
| <b>Srl</b>                           | <b>Appeal Number</b> |      |     |      | <b>Assmt.<br/>Year</b> | <b>Assessee</b>                                   | <b>Bench</b> | <b>Remarks</b> |
| 1                                    | ITA                  | 4926 | MUM | 2024 | 2018-19                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 2                                    | ITA                  | 4927 | MUM | 2024 | 2017-18                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 3                                    | ITA                  | 4929 | MUM | 2024 | 2016-17                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 4                                    | ITA                  | 4930 | MUM | 2024 | 2015-16                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 5                                    | ITA                  | 4934 | MUM | 2024 | 2013-14                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 6                                    | ITA                  | 4939 | MUM | 2024 | 2012-13                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |
| 7                                    | ITA                  | 4971 | MUM | 2024 | 2014-15                | [D] K RAHEJA IT PARK (HYDERABAD) LIMITED (E-FILE) | E            | E-FILE         |

*Amish*